

**Before the National Green Tribunal**

**Eastern Zone Bench, Kolkata**

Section 18(1) read with section 14,15, of National Green Tribunal Act, 2010

Original Application No 20 2025/EZ

**Baisakhi Bhowmik and anr**

**..... Applicants**

**VS**

**MEMBER SECRETARY W.B.PCB**

**State of West Bengal and others**

**.....Respondents**



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*Baisakhi Bhowmik.*

**Baisakhi Bhowmik**

**In person**

92 Nafar Chandra Das Road Kolkata - 700034.

Mobile No- 9433455545

Email- [baisakhibhowmik03@gmail.com](mailto:baisakhibhowmik03@gmail.com)

**Place: Kolkata**

**Date: 19/1/25**



**27 JAN 2025**

**Before the National Green Tribunal**

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MEMBER SECRETARY, WB PCB VS

**~~State of West Bengal~~ and others**

**..... Respondents**

**SYNOPSIS**



This is to place an application against the Satyabrata Ghosh the proprietor of Tara Brick Fields and residing at Vill-Granth Bangla High School, P.O-Bata Nagar, P.S-Mahestala, South 24 Pgs. PIN-700 141, West Bengal and running the TARA BRICK FIELD situated at Vill-Roychak, P.O Maheswara, P.S. Ramnagar, Dist. South 24-Parganas, PIN-743368 West Bengal is creating water pollution by excavation and damaging the Hooghly river embankment and continuing the process of earth collection for making of bricks, closing of canal in Mouja Roychak, L.R Khatian No. 242, J.L No-48 Dag 9 and closing of water body in Mouja- Dakhin Simul Beria, J.L.No.30 Dag No. 530. They are also involved in encroaching Govt road lands situated at Mouja Roychak, L.R Khatian No. 242, J.L No-48 Dag 7. Further they are also causing serious air pollution while burning of the brick kilns and as it is withing 15mts from the primary school and densely populated locality the health hazards are inevitable. Thereafter Tara Bricks is also involved in exploitation of child labour

Even after receiving instructions to stop operation of Tara Bricks by The Principal Secretary, L & L R. Department, Govt. Of West Bengal, earth excavation is still continuing withing 100mts from the location of Tara Brick fields and the operation of the brick field is in full swing.

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**Baisakhi Bhowmik and anr ..... Applicants**

**MEMBER SECRETARY WBPCB VS  
State of West Bengal and others ..... Respondents**



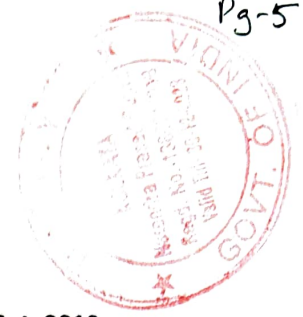
**LIST OF DATES**

- 1990            Encroaching and filling up a cannel area for brickfield and changed the character of the land vide Mouja Roychak, L.R Khatian No. 242, J.I No-48 Dag No. 9.
- 2017            Filling up of water body in the Mouja- Dakhin Simul Beria, J.L.No.30 Dag No. 530
- 4/11/2024-    Tara Brick field starts operation with encroaching of Govt land along the road stack bricks and
- 8/11/2024-    Application to close the operation of Tara Brick fields was sent to Principal Secretary, & L R. Department, Govt. Of West Bengal Copy to the District Magistrate, South24-Pgs, To the Chairman, Pollution Control Board, To The B L &LRO Diamond Harbour, Block-II, Sarisha., To The Anchal Pradhan, Noorpur Anchal, and Secretary, Labour Department
- 9/11/2025      We have logged a GDE at Ramnagar Police Station No 38358 and Complaint No- 389
- 25/11/2024-   Reply received from the office of the L & LR Dept vide memo No 4013-M&M/2p. Also logged a GDE at Ramnagar Police Station No 38579 and Complaint No- 1097
- 6/12/2024-    Police of Ramnagar Police station headed by IC of Ramnagar Police Station came to stop excavation of the embankment near Tara Brick fields and

arrested several people involved with the act and stopped the operation of the brickfield against vide Case no. GR-3985/24 dated 06.11.2024 and Ramnagar P.S case no 234/24.

- 9/12/2024- Tara Brick revive operation in full swing. To that I placed the petition on the same day to Ramnagar police station but they refused to accept our application.
- 10/12/2024- I have sent the application by registered post to Additional Superintendent of Police, Diamond Harbour with copy to I.C Ramnagar P.S
- 20/12/2024- Tara Brick field again starts excavation and damage of the river banks 100mts away from its previous location where the excavation was stopped.





**Before the National Green Tribunal  
Eastern Zone Bench, Kolkata**

Section 18(1) read with section 14,15 of National Green Tribunal Act, 2010

**Original Application No \_\_\_\_\_ 2025/EZ**

1. **Baisakhi Bhowmik** Daughter of Tarapada Bhowmik residing at, 92 Nafar Chandra Das Road Kolkata 700034, Age 38 yrs.
2. **Tarapada Bhowmik s/o** Late Pulin Chandra Bhowmik, Vill-Roychak, P.O Maheswara, P.S. Ramnagar, Dist. South 24-Parganas, PIN-743368 West Bengal. Mobile no.9433347330::email-tarapada52@gmail.com aged about 74 years

..... **APPLICANTS**

**VERSUS**

- 1.The **Member Secretary of, West Bengal Pollution Control Board**, Paribesh Bhaban 10A, Block-LA, Sector-III, Bidhannagar, Kolkata-700106. Email: [ms.wbpcb-wb@bangla.gov.in](mailto:ms.wbpcb-wb@bangla.gov.in)
- 2.**Principal Secretary, L& LR Department, Govt. of West Bengal**, Nabanna, Howrah-711202 Email: [seclr@wb.gov.in](mailto:seclr@wb.gov.in)
- 3.The **District Magistrate, South 24 Parganas**, Alipore, Kolkata 700 027 West Bengal. Email: [dm.s24pgs@gmail.com](mailto:dm.s24pgs@gmail.com)
- 4.The **B.L & L.R.O Diamond Harbour Block-II, Sarisha, South 24 Pgs.** PIN-743368, West Bengal Email: - NA
- 5.The **Anchal Pradhan, Noorpoor Anchal/Gram Panchayet**, Vill-Dewantala, P.O.-Maheswara,P.S-Ramnagar, South 24 Parganas,PIN-743368,West Bengal. Email:[adopbah549@gmail.com](mailto:adopbah549@gmail.com)
- 6.The **Assistant Superintendent of Police. Diamond Harbour, South24 Pgs.** PIN-743331 Email: [addlspzonalddh@gmail.com](mailto:addlspzonalddh@gmail.com)
7. The **Inspector IN Charge of Police, Ramnagar Police Station, Ramnagar, South24 Pgs.** PIN-74368 Email: [icramnagarpss24pgs@gmail.com](mailto:icramnagarpss24pgs@gmail.com)
- 8.**TARA BRICK FIELD** situated at Vill-Roychak, P.O Maheswara, P.S. Ramnagar, Dist. South 24-Parganas, PIN-743368 West Bengal through Proprietor Satyabrata Ghosh
9. **Satya Brata Ghosh**, Proprietor of Tara Brick Field S/o Late Ganesh Chandra Ghosh, residing at Vill-Granth Bangla High School, P.O-Bata Nagar, P.S-Mahestala, South 24 Pgs. PIN-700 141, West Bengal.
10. **Moonmoon Ghosh w/o Satya Brata Ghosh**, related with TaraBricks residing at Vill-Granth Bangla High School, P.O-Bata Nagar, P.S-Mahestala, South 24 Pgs. PIN-700 141, West Bengal .

.....**RESPONDENTS**

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**..... Applicants**

**VS**  
**MEMBER SECRETARY W.BPCB**

**State of West Bengal and others**

**..... Respondents**

**BRIEF FACTS**



**The petition of the petitioner above named most respectfully**

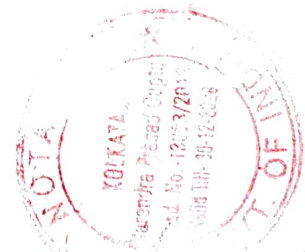
**SHEWETH:-**

1. That the applicant is Baisakhi Bhowmik daughter of Tarapada Bhowmik residing at, 92 Nafar Chandra Das Road Kolkata 700034, Age 38 yrs. Phone – 9433455545. Email- [baisakhibhowmik03@gmail.com](mailto:baisakhibhowmik03@gmail.com) Aadhar No -756451725460
2. That the petitioner/ applicant Tarapada Bhowmik is a senior Citizen of India and a patient of cerebral haemorrhage residing at Vill-Roychak, P.O Maheswara, P.S. Ramnagar, Dist. South 24-Parganas, PIN-743368 West Bengal. Mobile no.9433347330 [email-tarapada52@gmail.com](mailto:email-tarapada52@gmail.com) Aadhar No-717979935992
3. That there is a brick field named Tara Bricks situated at Vill-Roychak, P.O Maheswara, P.S. Ramnagar, Dist. South 24-Parganas, PIN-743368 West Bengal was closed and stop operation for last few years. This year i.e.2024, Tara Bricks is in operation.
4. That the applicant is residing within distance only 3.00 meter from the brick field and 1 meter from river embankment. (hand sketch of the irrigation Dept. Attached herewith..... marked as.. Annex A

5. That there is a primary School named Roychak Free Primary School within the distance of 15 mtrs from Tara Brick Field. Air pollution that is caused by the burning of the bricks are very harmful for children who are in the very close vicinity.
6. That thickly populated Roychak Village within the distance of 15 mtrs. From tara Brick Fields. The air pollution caused by brick dust ashes and burning of the bricks smoke is harmful and almost choking due the breeze from the riverside.
7. That in summer season i.e. from end of February to July every year when south wind started blowing, it is very difficult to walk on the road due to fly ash of said Tara Bricks directly hit on the road. Old photo enclosed herewith Marked as... Annex B
8. That Tara Bricks engaged Child labour working in the Tara brick Field. Photo graph enclosed Marked as..... Annex C
9. That Tara Bricks directly does excavation of mud /earth from river banks and has also damaged the embankment which can cause serious damage to the village during high tides. Photograph enclosed and Marked as.... Annex D
10. That Tara Bricks has encroached the public road for stacking of bricks adding the Govt land within their premises, thus causing serious damage of the road. Photograph enclosed marked as .... Annex E
11. That Tara Bricks encroached and filled up a canal area for brickfield and changed the character of the land vide Moujja Roychak, L.R Khatian No. 242, J.I No-48 Dag No. 9 about the year 1990. Marked in ..... Annex F
12. That Tara Bricks unlawfully acquired more Govt. Lands situated at Mouja- Dakhin Simul Beria, J.L.No.30 Dag No. 512 and 530 and Mouja Roychak , L.R Khatian No. 242, J.L No-48 Dag No. 10 for brick field. Pictured marked in ..... Annex G
13. That the Tara Brick field has involved in filling up of water bodies Mouja- Dakhin Simul Beria, J.L.No.30 Dag No. 530. Enclosed are Google earth time line pictures from order when in 2009 there were 2 adjacent water bodies. There after in 2015 one of the water bodies have been filled up. Further in 2016 more area of the water body has been filled up. Currently there is no water body left at all. Marked in as ..... Annex H & I



14. That two General Diaries were filed at Ramagar Police station reporting the malpractice by Tara Brick field owners by GD No 389 dated 09.11.2024 and GD 1097 dated 25/11/2024. Copy enclosed marked in ... Annex J
15. That the applicant ran before Principal Secretary, L & L R. Department, Govt. Of West Bengal, to stop operation of unauthorised brickfields named Tara Bricks, occupying Govt. land dated 8<sup>th</sup> November, 2024. Copy to the District Magistrate, South 24-Pgs, To the Chairman, Pollution Control Board, To The B L & LRO <Diamond harbour, Block-II, Sarisha., To The Anchal Pradhan, Noorpur Anchal, and Secretary, Labour Department. Copy enclosed and marked as .... Annex K
16. That a reply was received from the office of the L & LR Dept vide memo No 4013-M&M/2p-08/24 dated 25<sup>th</sup> November 2024. Special officer wrote ADM & DL & LRO, South 24 Pgs. To take necessary action with a copy forwarded to the Chairman, Pollution Control Board. Copy enclosed and marked as... Annex L
17. That on 6<sup>th</sup> December, 2024 Police of Ramnagar Police station headed by IC of Ramnagar Police Station came and stopped the excavation of earth near river Ganges which was carried out by Tara Bricks, arresting several people involved in the act of illegal excavation.
18. That a case was filed by Ramnagar Police Station vide Case no. GR-3985/24 dated 06.11.2024 and Ramnagar P.S case no 234/2. Marked as ..... Annex M
19. That a case was filed by Ramnagar Police in the ACJM court at Diamond Harbour Police Court Vice P.S. Case No. 234/24 Certified copy of the case enclose herewith and marked (15 pages). Marked as ..... Annex N
20. That from 6<sup>th</sup> of December 2024 all the work and operation of the brick kiln of Tara Bricks was stop after the Ramnagar Police arrested the people.
21. That from 9<sup>th</sup> December, 2024 again the operation of Tara Bricks started on inclusive of child labour.
22. That your petitioner immediately informed the I.C. Ramnagar for the incident, but Ramnagar did not agree to accept your petitioner.



- 23. That your petitioner sent this letter to the I.C Ramnagar P.S with a copy to the Additional Superintendent of Police, Diamond Harbour on 10<sup>th</sup> Decmber,2024 by Registered post. Copy enclosed and marked as.... Annex O
  
- 24. That since 9<sup>th</sup> December, 2024 Tara Bricks production of bricks is going on with full swing by engaging with ceased excavation machinery. Marked as ..... Annex P
  
- 25. That excavation of earth by Tara Bricks is stopped at the previous inspected spot from river embankment Ganges, however a new excavation site for from same riverside is going on about 100 metres ahead from Tara Bricks and brick production is going on in full swing. Marked as ..... Annex Q
  
- 26. That we have sent a request to the Information Commissioner of Govt of West Bengal and to The BL and LRO Sarisa Diamond Harbour II recording the operating permits. The letter is marked as Annex R
  
- 27. That the applicant is praying to the Hon'ble Bench to stop air and water pollution of Tara Bricks and also stop child labour engaged in the Tara Brick field.
  
- 28. That in order to establish our contention for pollution free environment and stop child labour in terms of International Charter which our Constitution recognised, as a Citizen to file this application, otherwise shall be deprived from Natural Justice and will face irreparable loss and injury.
  
- 29. Payment through online mode on National Green Tribunal website.

**IN THE MATTER OF:**

**GROUND**

- a) Being dissatisfied by the act and actions of local administration, the applicant prayed to the Hon'ble Green Tribunal, Eastern Zone, Kolkata to stop dust pollution in the area created by Tara Bricks.



- b) Being dissatisfied by the act and actions of local administration, the applicant prayed to the Hon'ble Green Tribunal, Eastern Zone, Kolkata to stop illegal act like child labour and encroachment and damage of road and Govt. land.
- c) Being dissatisfied by the act and actions of local administration, and in connivance with the local administration Tara Bricks encroached the canal and changed the character of canal the applicant come to the Hon'ble Green Tribunal, Eastern Zone, Kolkata to return back the original shape of the canal vide Mouja Roychak, L.R Khatian No. 242, J.I No-48 Dag No. 9

### LIMITATION

All the complaint documents and letters send to the concerned authorities regarding this matter is since the date 6<sup>th</sup> Nov 2024 and the present application is filed within 6 months from the date of representation. Hence the application is filed in time and there is a subsisting cause of action causing environmental damage and operational mal-practice; hence the original applicant is not barred by limitation.

### PRAYER



The Hon'ble Tribunal may please to consider to pass the following directions to the Respondent.

- i) Direction to take necessary steps to stop operation of Respondent No 8 & 9 Tara Bricks, not to create any air pollution in the area of village Roychak near the densely populated village residential area.
- ii) Direction upon Respondent No 8 & 9 Tara Bricks, not to create any water pollution by excavation of earth and breaking of embankment in the river Ganga in and around Tara Brick at Roychak.
- iii) Direct Respondent No 8 ,9 & 10Tara Bricks to restore the original shape of the canal situated in the Mouja-Roychak. L.R.Khatian No 242,JL No-48 Dag No.9.

- iv) Direction to Respondent authorities for regular supervision by which Tara Bricks will not create both air and water pollution in the area at Roychak.
- v) Pray to impose environmental compensation on Respondent 8, 9 and 10 for restoration of environmental damages caused by them.
- vi) Prayer for any other order/orders may think fit and proper.

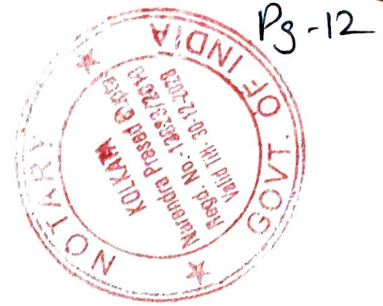
Signature of Applicant.

*Baisakhi Bhowmik*

**Baisakhi Bhowmik**



Sl. No. 38/25



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..... Applicants

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..... Respondents

AFFIDAVIT

I Miss Baisakhi Bhowmik daughter of Tarapada Bhowmik residing at, 92 Nafar Chandra Das Road Kolkata 700034, Age 38 yrs. Phone – 9433455545. Email- [baisakhibhowmik03@gmail.com](mailto:baisakhibhowmik03@gmail.com) Aadhar No-756451725460 solemnly affirm and declare as under:

1. That I am one Applicant in the mentioned application and I am fully conversant with the facts and circumstances of the case and authorized by the co-applicant therefore competent to swear this affidavit.
2. I solemnly affirm, the statement made in para 1 to 29 are true to my knowledge and belief.



L.T.I.(s)/Signatures(s) of the  
Executives attested by me on Identification

*(Signature)*  
NARENDRA PRASAD GUPTA, NOTARY  
Advocate, HIGH COURT, KOLKATA  
Regd. No.-13823/2018, Govt. of India

VERIFICATION

Signature of the applicant

*Baisakhi Bhowmik*

Baisakhi Bhowmik

27 JAN 2025

Verified on this the 27 day of Jan at 2025 that the contents of the above rejoinder are true and correct. No part of it is false and nothing material had been concealed there from.

Identified By

*Sanjukta Ray*  
Advocate

VARIFICANT

*Baisakhi Bhowmik*

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**..... Applicants**

**VS**

**MEMBER SECRETARY WBPCB**

**~~State of West Bengal~~ and others**

**.....Respondents**

**AUTHORIZATION**



I Sri Tarapada Bhowmik s/o late Pulin Chandra Bhowmik, residing at Vill- Roychak, PO- Maheshwara, PS- Ramnagar, Dist- South 24 Parganas PIN- 743368 West Bengal. Mobile – 9433347330. Email- [tarapada52@gmail.com](mailto:tarapada52@gmail.com) aged 74 yrs Aadhar No – 717979935992 by profession business, by religion Hindu and Indian authorise my daughter Ms. Baisakhi Bhowmik residing at, 92 Nafar Chandra Das Road Kolkata 700034, Age 38 yrs. Phone – 9433455545. Email- [baisakhibhowmik03@gmail.com](mailto:baisakhibhowmik03@gmail.com) Aadhar No-756451725460 to be the sign, verify original applicant and contest the original application.

Signature of the applicant

*Tarapada Bhowmik*

Tarapada Bhowmik



RAYCHAK

খানারনাম ডায়মণ্ডহারবার [P.S. RAMNAGAR  
DIAMOND HARBOUR]  
মৌজারপ্রকাশনারাম রাইচক নং ৪৮ MOUJA ROYCHAK NO-48  
রেভিনিউ সার্ভে নং ৫৮ Revenue Survey - No 58

জিলা ২৪ পরগণা

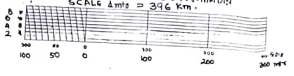
Zilla - 24 Parganas  
Scale - 1/6" = 1 mile

স্কেল ১/৬" = ১ মাইল

১০০ ফুটের বক্ব ষড়ভুজঃ ১০০' x ১' ৩৬" এর  
৮০ মাইলে বক্ব মাইলঃ



অথবা (০৫)  
স্কেল ১ মিমিটার = ৩.৩৬ কিলোমিটার  
SCALE 1 mm = 3.36 Km.



(SOUTH GOBINDAPUR - NO-4ন)

পশ্চিম গোবিন্দপুর নং ৪৭

চক লোকনাথ নং ৩১  
(CHANK LOKNATH - NO-31)

দক্ষিণ শিমুলবাড়িয়া নং ৩০  
(SOUTH - SIMULBERIA NO-30)

7 0 OCT 2015



হুগলী - নদী  
(Hooghly - River)

সিংলগঞ্জ আবাদ নং ৪১  
(SINGHALGANJ ABAD - NO-41)

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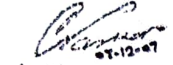
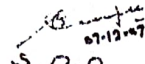
Made by the Authority of Government in 1954-58  
under Estates Acquisition Act (Act 1 of 1954)  
on the basis of Survey made in 1922-27.  
Revenue  
Settlement Officer and Super. of Survey

Tone  
Tarapada

Translated Copy

GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE

INDEX MAP SHOWING THE POSITION OF I.W. DEPT LAND TO BE TRANSFERRED FOR BRANCHIFICATION OF RIVER HOOGHLY EMBANKMENT ROAD FROM ROYCHAK TIER GHAT TO HOTEL ROYCHAK. MRS SUSMITA BHOWMICK PROPRIETRESS OF HOTEL ROYCHAK IN DIAMOND HARBOUR P.S AT MOUZA ROYCHAK J.L NO-48.

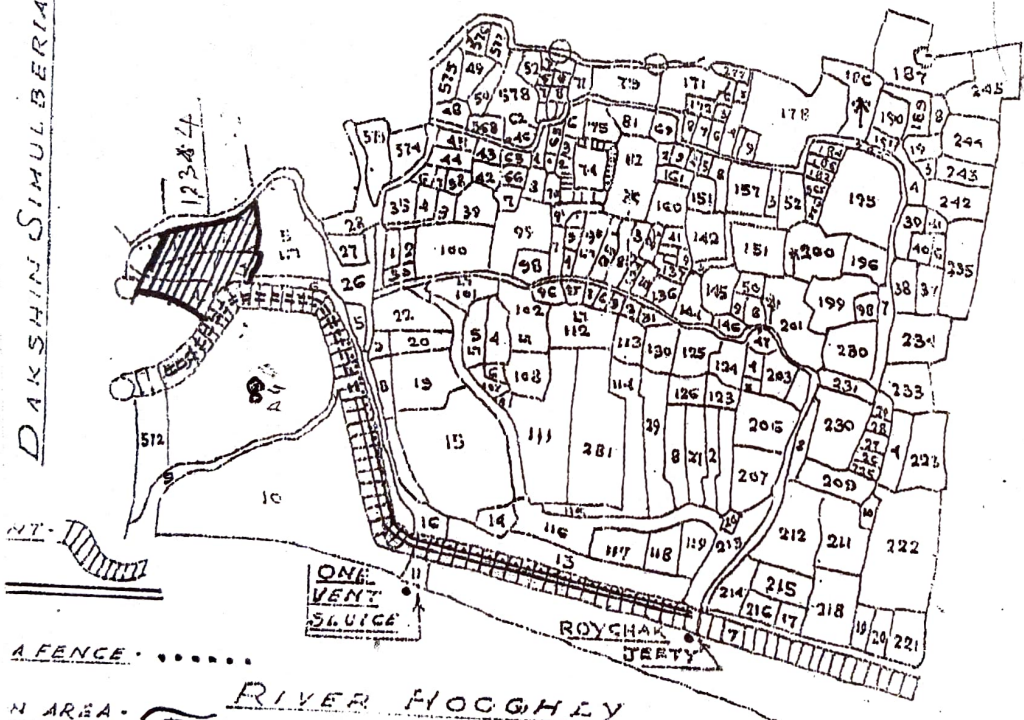
 A. K. NASKAR SURVEYOR PREPARED BY	 S. D. O. DIAMOND HARBOUR (I.W.)	E. E. CANALS DIVISION	S. E. EASTERN CIRCLE
--	---	--------------------------	-------------------------



CHAK LOKNATH J.L NO-31

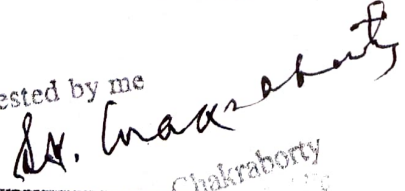


DAKSHIN SIMULBERIA J.L NO-30

RAY CHAK J.L 48

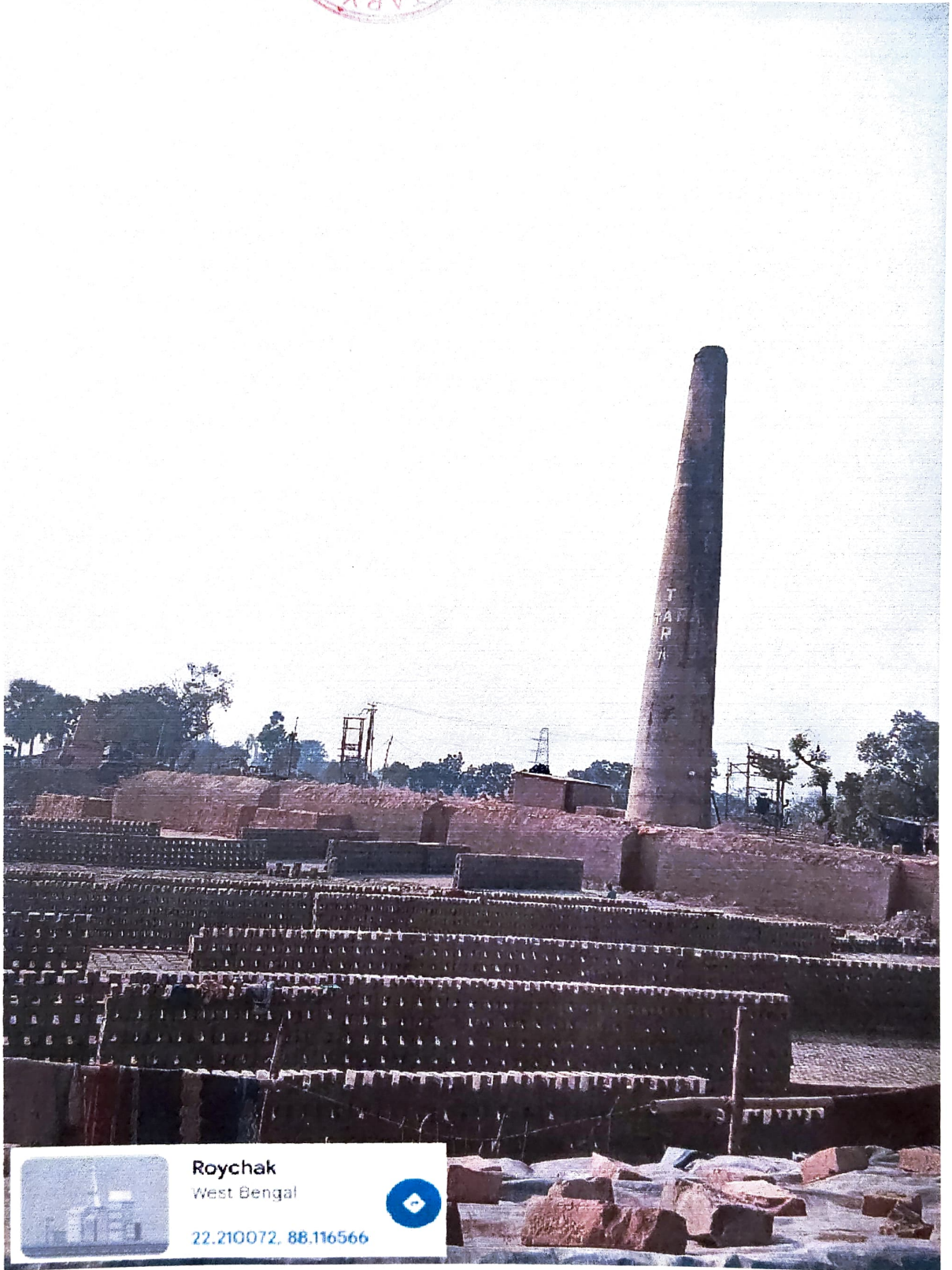


A FENCE - .....  
 N AREA -  RIVER HOOGHLY  
 BK -   
 CH - 1 MILE

Attested by me  
  
 Sri Swapan Kumar Chakraborty  
 25.11.2024  
 Diamond Harbour Court  
 and Asst. District Judge  
 Dist- 24 Parganas (S.)  
 West Bengal

25 NOV 2024

ANNEX - B.



**Roychak**  
West Bengal

22.210072, 88.116566





**NOTARY**  
 Name- Swapan  
 Kumar Chakrabony  
 Area-Diamond  
 Harbour Sub Division  
 Regd. No.- 34/99  
 Date


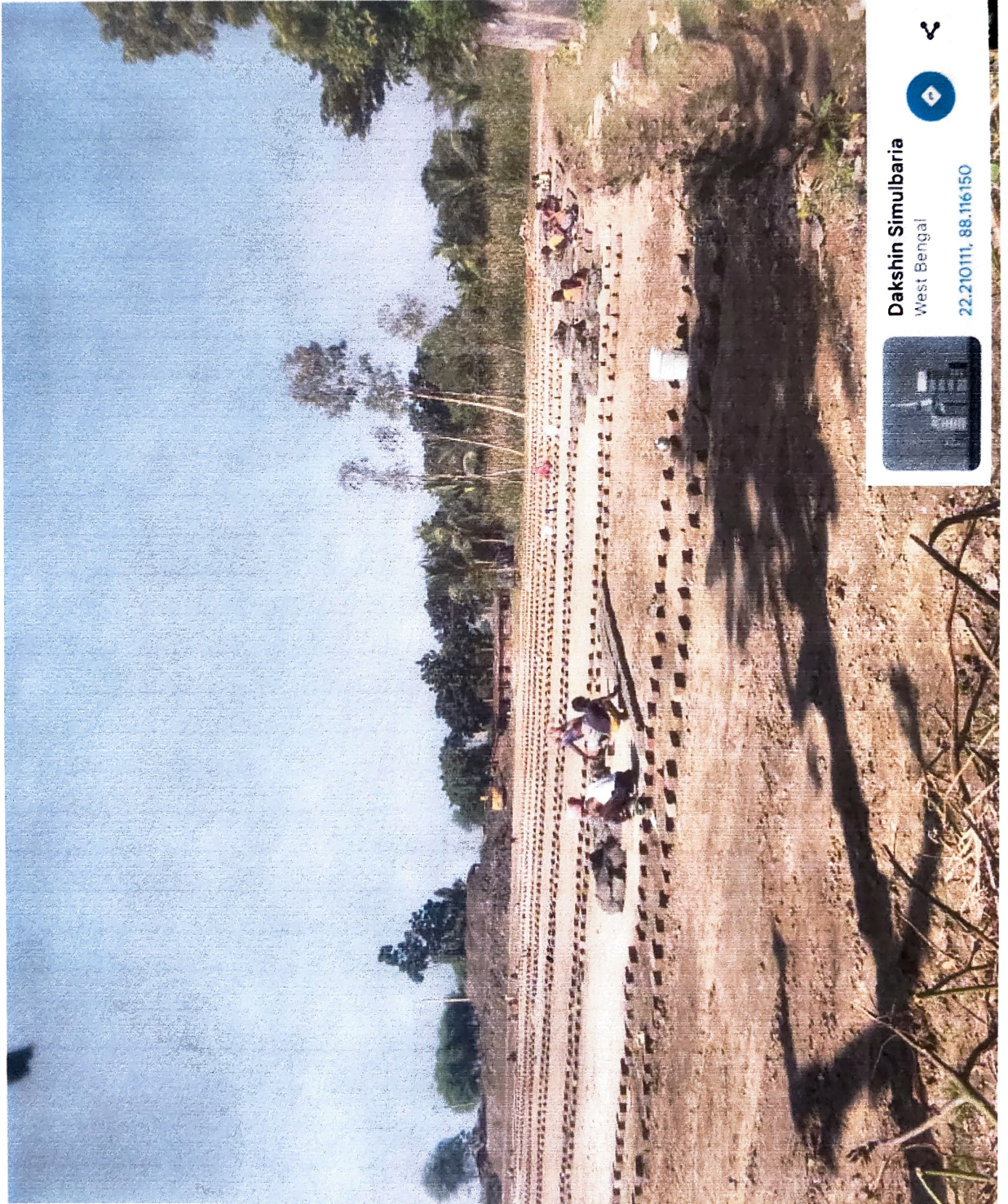
WEST BENGAL

GOVT. OF INDIA  
 KOLKATA  
 Narendra Prasad Gupta  
 Regd. No. - 1329/2018  
 Valid till 30-12-2024





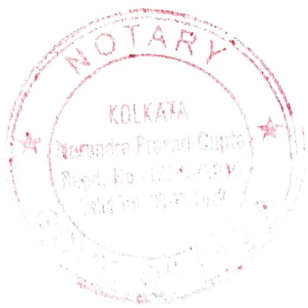
25 NOV 2024

suffer by air-pollution from ...  
 ... also found in the process

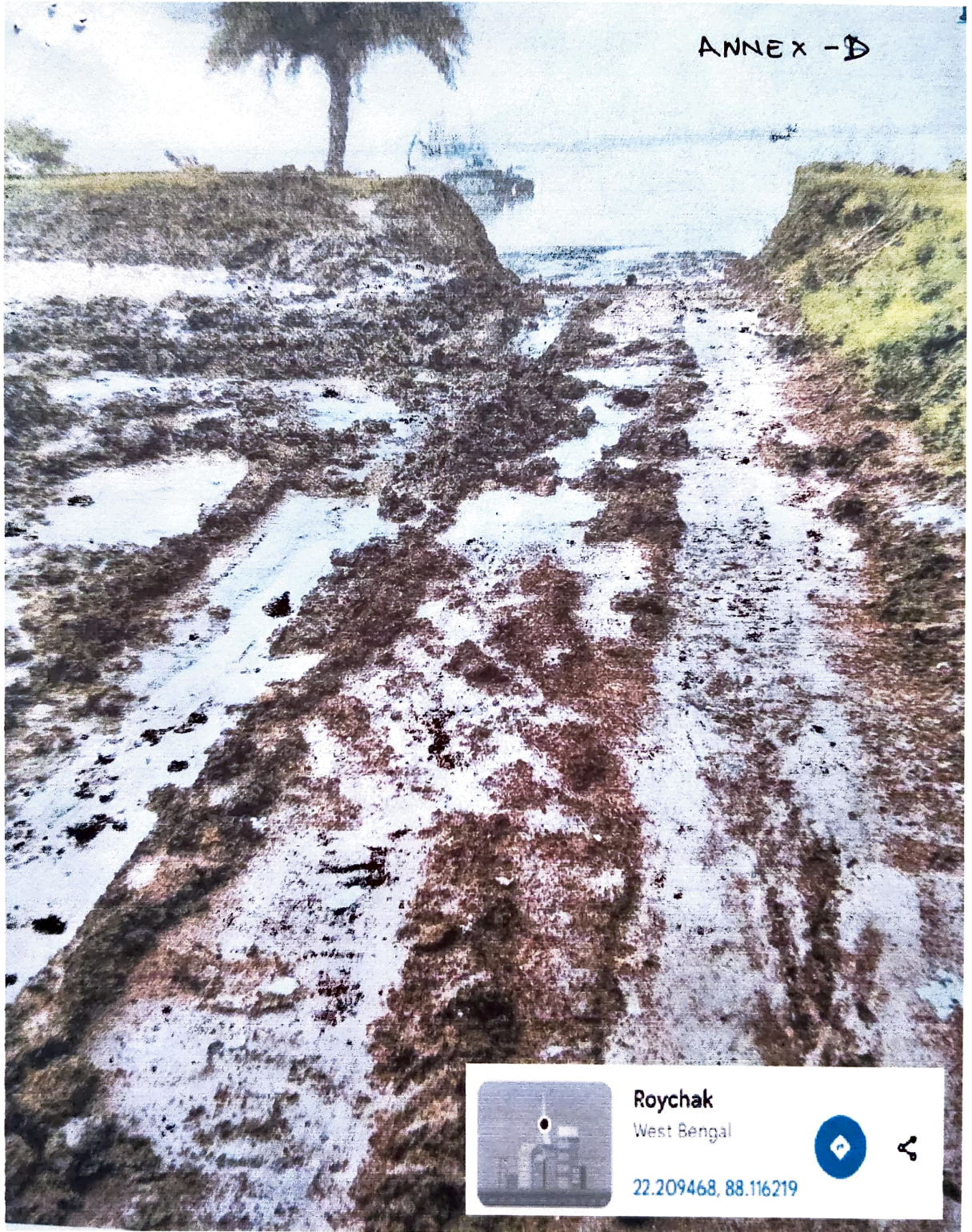


**Dakshin Simulbaria**  
West Bengal  
22.210111, 88.116150

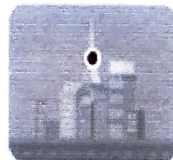




ANNEX - D  
Pg-19



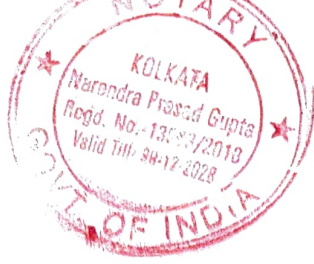
ANNEX - D



**Roychak**  
West Bengal

22.209468, 88.116219





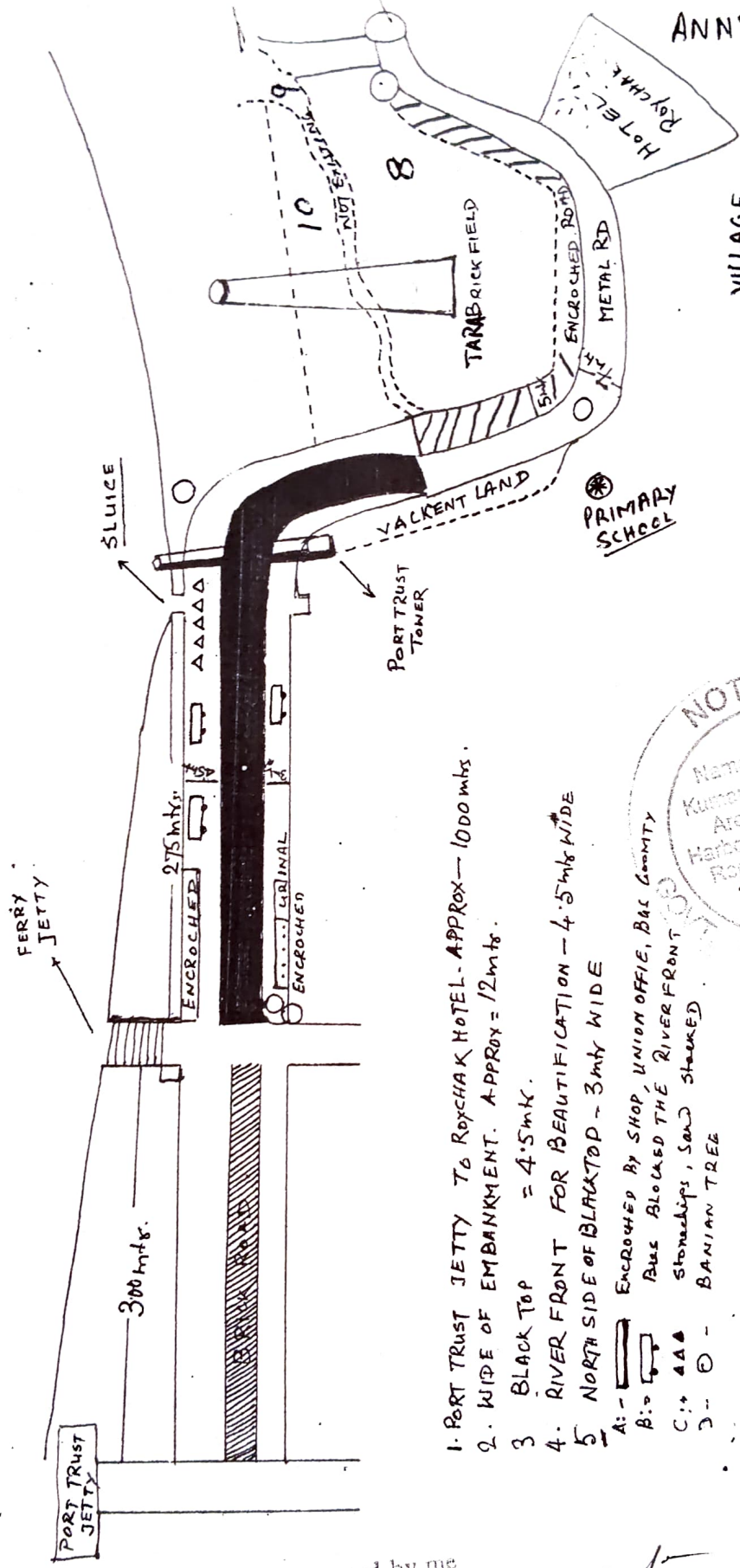
**Dakshin Simulbaria**  
Roychak, West Bengal 721667

22.210174, 88.116369



EXISTING

RIVER HOOGLY



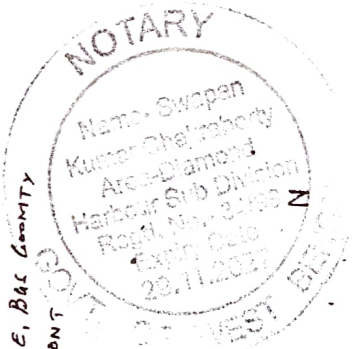
VILLAGE

True Copy  
Tampada Banna

HAND SKETCH

1. PORT TRUST JETTY TO ROYCHAK HOTEL - APPROX - 1000 mtrs.
2. WIDE OF EMBANKMENT. APPROX = 12 mtrs.
3. BLACK TOP = 4.5 mtr.
4. RIVER FRONT FOR BEAUTIFICATION - 4.5 mtr WIDE
5. NORTH SIDE OF BLACKTOP - 3 mtr WIDE

- A: - Encroached By SHOP, UNION OFFICE, BAL GOUMTY
- B: - Bus BLOKED THE RIVER FRONT
- C: - Stonechips, Sand Stacked
- D: - BANIAN TREE



Attested by me

*Swapan Kumar Chakraborty*  
Chakraborty

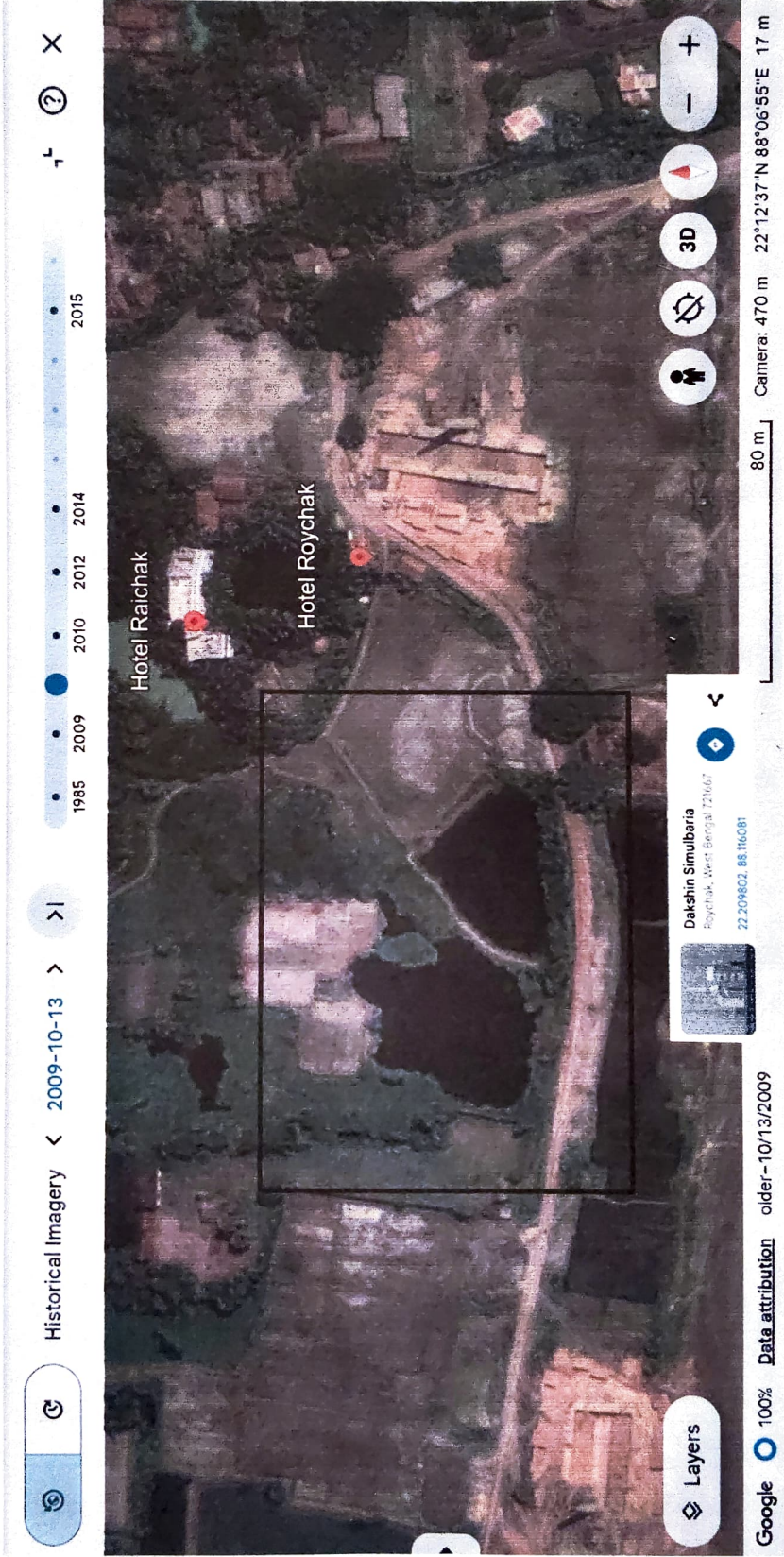


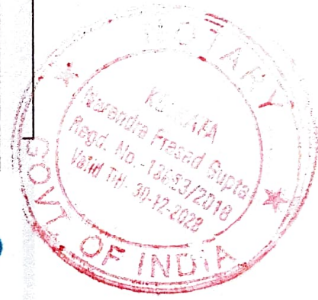
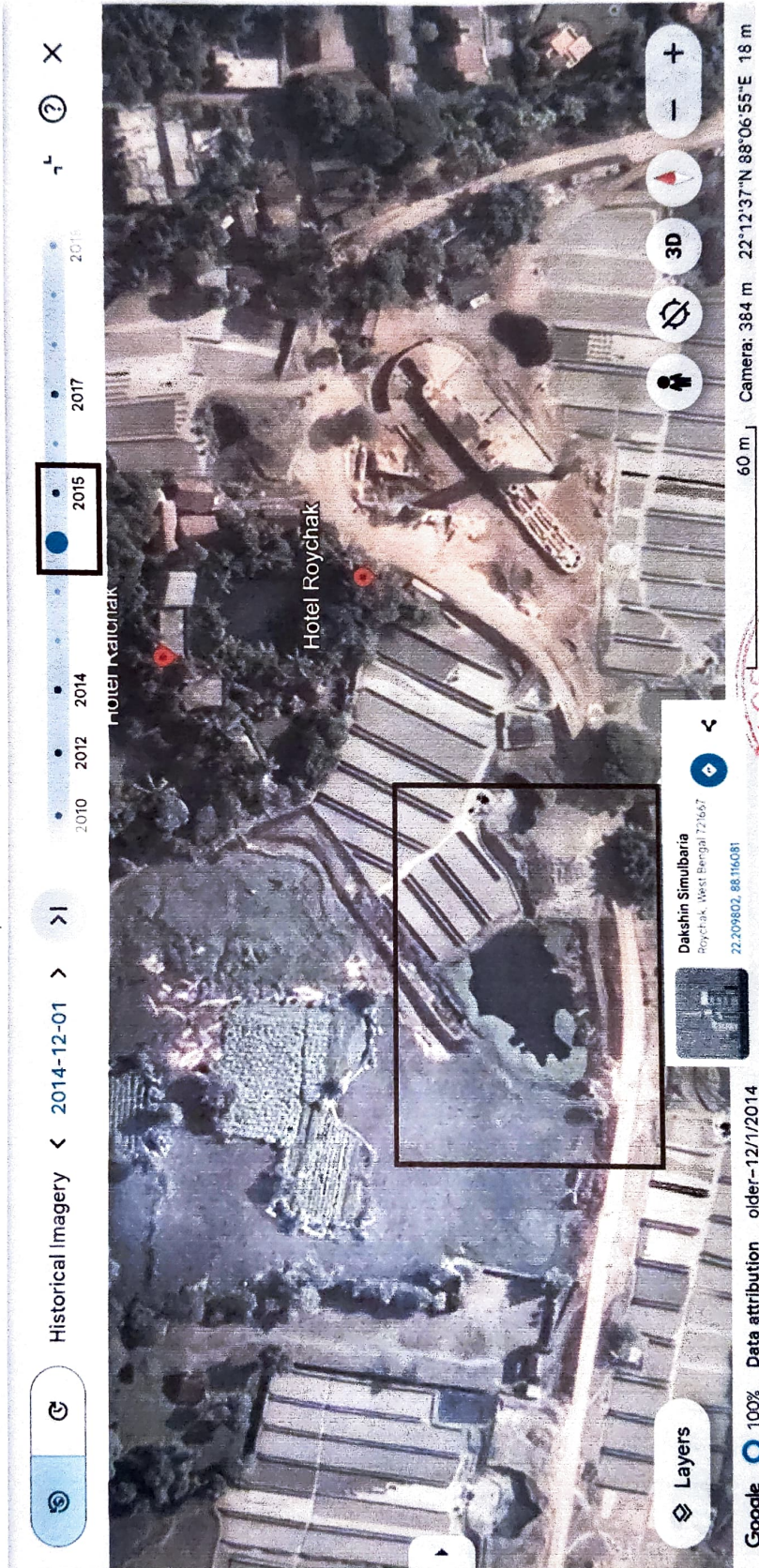
ANNEX - G.

Pg-22



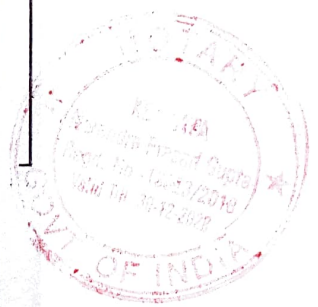
**Dakshin Simulbaria**  
Roychak, West Bengal 721667  
22.210174, 88.116369

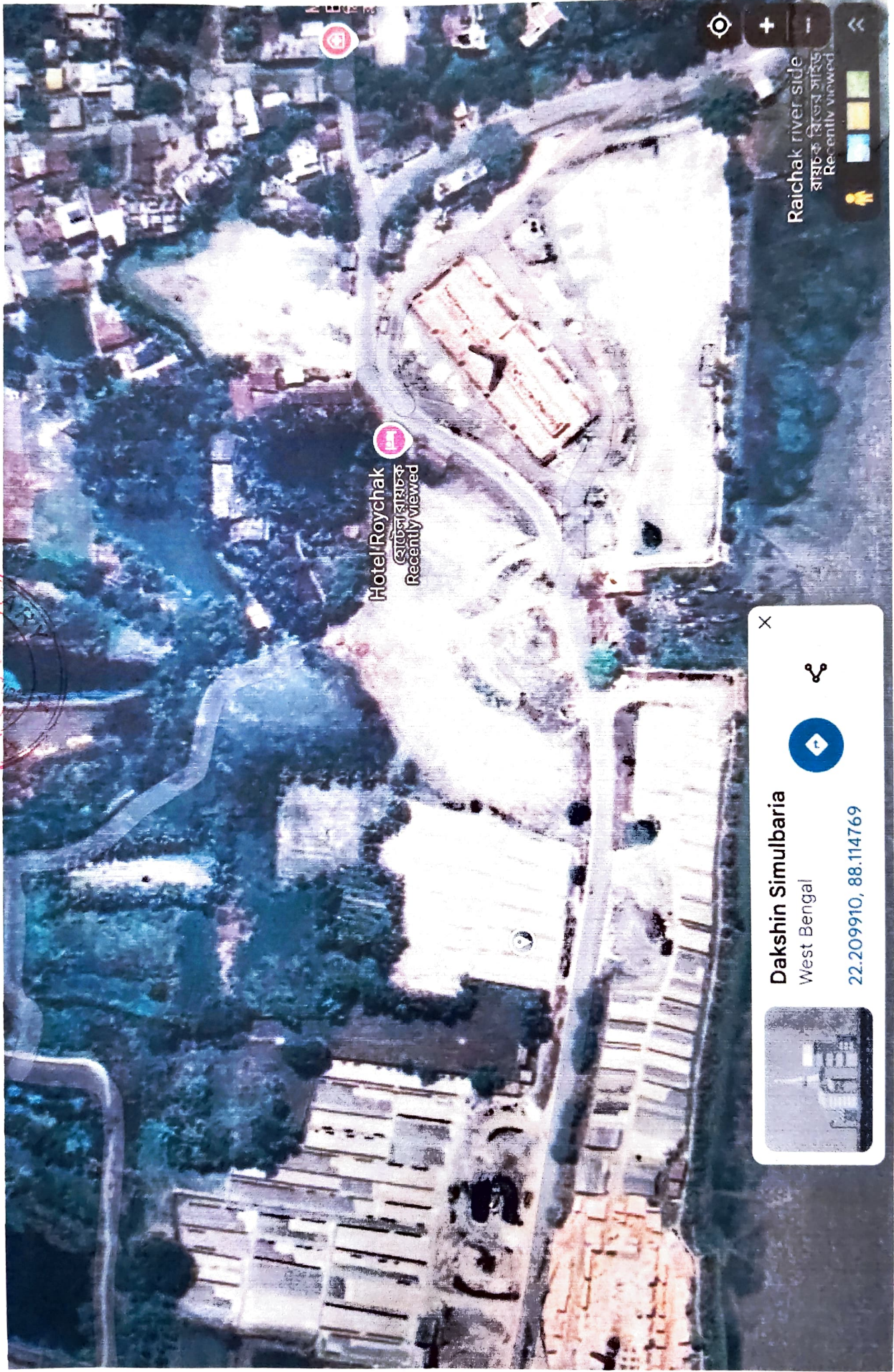







Google 100% Data attribution older-11/20/2015 Camera: 384 m 22°12'37"N 88°06'55"E 18 m







NOTARY PUBLIC  
KOLKATA  
Atarendra Prasad Singh  
Regd. No - 15025/2018  
Valid till: 30-12-2028  
OF INDIA

X





**Dakshin Simulbaria**  
West Bengal  
22.209910, 88.114769





NOTARY  
KOLKATA  
Narendra Prasad Gupta  
Regd. No. - 1325-5/2018  
Valid Till: 30-12-2024  
GOVT. OF INDIA



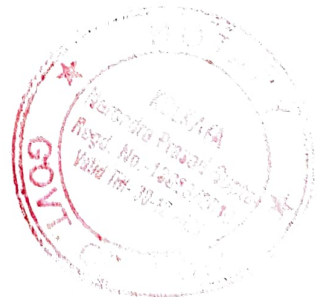
No.

# DIAMOND HARBOUR POLICE DISTRICT

Name of the P.S. Ramnagar

GDE/FIR/Complaint received No. 389 Date 09/11/23

Signature of the Officer with Seal [Signature]



No. 385



# DIAMOND HARBOUR POLICE DISTRICT

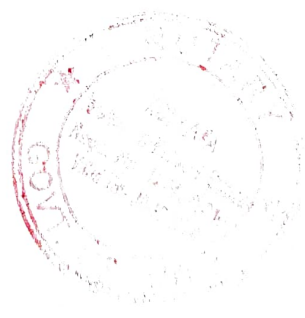
Name of the P.S. .... Ramnagar ps .....

GDE/FIR/Complaint received No. 1097 ..... Date 25/11/24.

Signature of the Officer with Seal



[Signature]  
25/11/24.





Consignment Number

CW162746286N

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Kamarpole BO	08/11/2024 10:36:14	711102	41.00	Inland Speed Post	Sibpur SO	11/11/2024 17:10:32

**Event Details For : CW162746286N** **Current Status : Item Delivered(Addressee)**

Date	Time	Office	Event
11/11/2024	17:10:32	Sibpur SO	Item Delivered(Addressee)
11/11/2024	13:11:24	Sibpur SO	Out for Delivery
11/11/2024	11:16:31	Sibpur SO	Item Received
11/11/2024	10:47:58	Sibpur SO	Item Received
10/11/2024	03:43:17	Howrah Ground Mail Agent	Item Dispatched
10/11/2024	03:37:37	Howrah Ground Mail Agent	Item Received
10/11/2024	03:35:00	Howrah ICH	Item Dispatched
10/11/2024	02:06:23	Howrah ICH	Item Bagged
10/11/2024	01:45:55	Howrah ICH	Item Received
10/11/2024	01:23:08	Howrah Ground Mail Agent	Item Dispatched
10/11/2024	01:22:01	Howrah Ground Mail Agent	Item Received
09/11/2024	23:25:02	KOLAP TMO	Item Dispatched
09/11/2024	23:16:00	KOLAP TMO	Item Received
09/11/2024	21:18:18	Kolkata NSH	Item Dispatched
09/11/2024	21:08:14	Kolkata NSH	Item Bagged
09/11/2024	19:11:24	Kolkata NSH	Item Received
09/11/2024	13:45:27	KOLAP TMO	Item Dispatched
09/11/2024	13:33:37	KOLAP TMO	Item Received
09/11/2024	03:59:46	SMO SEALDAH RMS TMO	Item Dispatched
09/11/2024	02:21:46	SMO SEALDAH RMS TMO	Item Received
09/11/2024	02:14:46	Sealdah ICH	Item Dispatched
09/11/2024	01:53:09	Sealdah ICH	Item Bagged
08/11/2024	22:27:58	Sealdah ICH	Item Received
08/11/2024	15:52:27	Sarisha SO	Item Dispatched

Track Consignment

Quick help

\* Indicates a required field

Consignment Number

CW162746286N

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Kamarpole BO	08/11/2024 10:38:16	743368	17.00	Inland Speed Post	Sarisha SO	16/11/2024 14:59:45

**Event Details For : CW162746286N** **Current Status : Item Delivered(Addressee)**

Date	Time	Office	Event
16/11/2024	14:59:45	Noorpur BO	Item Delivered(Addressee)
09/11/2024	11:12:04	Sarisha SO	Item Bagged
09/11/2024	11:12:04	Sarisha SO	Dispatched to BO
09/11/2024	11:12:04	Sarisha SO	Item Dispatched
09/11/2024	09:09:42	Sarisha SO	Item Received
08/11/2024	16:05:22	Sarisha SO	Item Bagged
08/11/2024	10:38:16	Kamarpole BO	Item Booked

Track Consignment

Quick help

\* Indicates a required field

Consignment Number

CW162746308N

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Kamarpole BO	08/11/2024 10:30:21	743368	17.00	Inland Speed Post	Sarisha SO	11/11/2024 15:30:54

**Event Details For : CW162746308N** **Current Status : Item Delivered(Addressee)**

Date	Time	Office	Event
11/11/2024	15:30:54	Sarisha SO	Item Delivered(Addressee)
11/11/2024	10:19:59	Sarisha SO	Out for Delivery
09/11/2024	12:27:23	Sarisha SO	Item Onhold Door Locked-Intimation Served
09/11/2024	10:05:59	Sarisha SO	Out for Delivery
09/11/2024	09:09:42	Sarisha SO	Item Received
08/11/2024	16:05:22	Sarisha SO	Item Bagged
08/11/2024	10:30:21	Kamarpole BO	Item Booked



**Track Consignment**

[Quick help](#)

\* Indicates a required field

Consignment Number

CW162746299IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Kamarpole BO	08/11/2024 10:33:23	700106	41.00	Inland Speed Post	Bidhan Nagar IB Market SO	11/11/2024 18:05:30

Event Details For : CW162746299IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
11/11/2024	18:05:30	Bidhan Nagar IB Market SO	Item Delivered(Addressee)
11/11/2024	11:36:47	Bidhan Nagar IB Market SO	Out for Delivery
09/11/2024	08:25:06	Bidhan Nagar IB Market SO	Item Received
09/11/2024	06:38:29	KOLAP TMO	Item Dispatched
09/11/2024	05:26:51	KOL AP TMO	Item Received
09/11/2024	05:20:03	Kolkata NSH	Item Dispatched
09/11/2024	05:11:07	Kolkata NSH	Item Bagged
09/11/2024	02:57:22	Kolkata NSH	Item Received
09/11/2024	02:13:33	KOL AP TMO	Item Dispatched
09/11/2024	02:00:36	KOLAP TMO	Item Received
08/11/2024	22:16:51	SMO SEALDAH RMS TMO	Item Dispatched
08/11/2024	22:08:39	SMO SEALDAH RMS TMO	Item Received
08/11/2024	15:52:27	Sarisha SO	Item Dispatched
08/11/2024	15:43:53	Sarisha SO	Item Bagged
08/11/2024	10:33:23	Kamarpole BO	Item Booked

**Track Consignment**

[Quick help](#)

\* Indicates a required field

Consignment Number

CW162746311IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Kamarpole BO	08/11/2024 10:41:02	700027	41.00	Inland Speed Post	Alipore HO	11/11/2024 16:56:14

Event Details For : CW162746311IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
11/11/2024	16:56:14	Alipore HO	Item Delivered(Addressee)
11/11/2024	09:04:37	Alipore HO	Out for Delivery
09/11/2024	18:01:00	Alipore HO	Item Onhold Door Locked-Intimation Served
09/11/2024	10:39:33	Alipore HO (Beat Number:1)	Not Delivered DOOR LOCKED
09/11/2024	10:26:37	Alipore HO	Out for Delivery
09/11/2024	08:20:44	Alipore HO	Item Received
09/11/2024	06:38:15	Kolkata RMS Mails TMO	Item Dispatched
09/11/2024	05:42:42	Kolkata RMS Mails TMO	Item Received
09/11/2024	04:53:21	KOL AP TMO	Item Dispatched
09/11/2024	04:35:46	KOL AP TMO	Item Received
09/11/2024	04:31:37	Kolkata NSH	Item Dispatched
09/11/2024	04:06:15	Kolkata NSH	Item Bagged
09/11/2024	02:57:22	Kolkata NSH	Item Received
09/11/2024	02:13:33	KOL AP TMO	Item Dispatched
09/11/2024	02:00:36	KOL AP TMO	Item Received
08/11/2024	22:16:51	SMO SEALDAH RMS TMO	Item Dispatched
08/11/2024	22:08:39	SMO SEALDAH RMS TMO	Item Received
08/11/2024	15:52:27	Sarisha SO	Item Dispatched
08/11/2024	15:43:53	Sarisha SO	Item Bagged
08/11/2024	10:41:02	Kamarpole BO	Item Booked

# HOTEL ROYCHAK

Project approved by the Tourism Dept. Govt of West Bengal & MSME Unit

Vill- Roychak, P.O-Maheswara, Dist-South 24 Pgs. PIN-743368

e-mail::hotelroychak@gmail.com,tarapada52@gmail.com Mobile-9433347330

To

Date-6<sup>th</sup> November,2024

The Principal Secretary  
L&LR Dept.  
Govt.of West Bengal  
Nabanna, Howrah



**Sub-Complain against creating Pollution of Tara Brick field .**

Sir,

One news was published in the daily newspaper that Govt. made a circular to all the District Magistrates to recover Govt. Land from unauthorized occupiers.

We have a residential Hotel at Roychak under the Name and Style of HOTEL ROYCHAK situated at ROYCHAK since 1994. There is an unauthorized brick field just 5 meter away from the hotel premises. We lodged complain to the Environment Engineer and also filed a case in the Ld. Civil judge (junior Divn) of Diamond Harbour. Ld Court passed an injunction order to stop pollution and nuisance created by Tara Bricks on 25th April, 2014 (copy enclosed).The said Tara Bricke was stopped operation.

This year 2024 the said Tara Bricks is trying to start operation of the Tara brick field occupying the Govt.Land. We fear of environment pollution will be created again in the area by the said Tara Brick field. Under this circumstance, I am requesting you to take steps to stop pollution in the area.

Your kind consideration is highly solicited.

Thanking you.

Yours Truly

For Hotel Roychak

*Tarapada Bhowmik*  
(Tarapada Bhowmik)

Project incharge)

(m) 9433347330



Enclosing herewith:-

- a) Xerox copy of the Order of Injunction of the Ld. Civil judge (junior Divn) of Diamond Harbour.
- b) Old photographs which was created pollution.
- c) New photographs including child labour collected to work in the said Tara brick field (Tara Brick),
- c) Damaging the river embankment, the kiln is newly constructed within 3 meter distance from blacktop from main road for your kind consideration.

Copy to:-

1. The District Magistrate. South 24-Pgs.
2. The Chairman, Pollution Control Board.
3. The BL&LRO, Diamond Harbour Block-II, Sarisha
4. The Anchal Pradhan, Noorpur Gram Panchayet
5. The Secretary, Labour Dept. Govt. of WB

For information  
and necessary  
action

R.P.C

o. 74 B

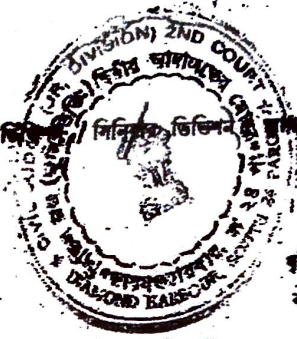
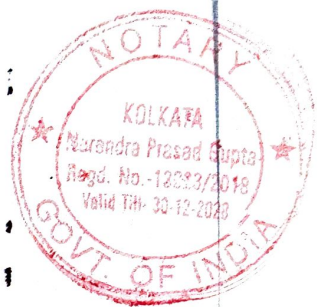
Approved in latter No. 1572 dt 5411

TEMPORARY INJUNCTION

(Order 39 Rule 1 Code of Civil Procedure)

বস্থায়ী নিষেধাজ্ঞা

(বেঙ্গালী কার্পবিধি আইন ১৯০৯, নিয়ম ১)



মোকদ্দম চালাইয়াছেন ২৫ সিনিয়র জজ (জুনিয়র ডিবি) সিনিয়র ডিভিশন

বেঙ্গালী মোকদ্দম নং ১০৪ সন ২০১৪

বটাম বাণী

১/ সুপ্রসিদ্ধ জৈনিক; স্বামী-ভক্তগণ ত্রৈলোক্য  
আম-আমচক; আম-ডাঃ ৪০; ২১নং-বাহাগেতা  
ডায়েরী- ২: ২৪ পরডোনা

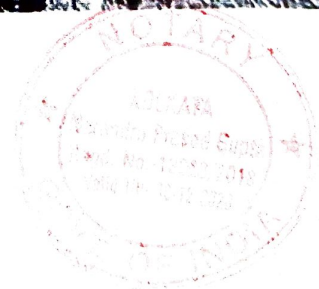
২/ অজয়কান্ত ভট্টাচার্য; ৩নং-সুপ্রসিদ্ধ  
স্বামী-ভক্তগণ; ২০নং-আমচক; ২১নং-বাহাগেতা  
ডায়েরী- ২: ২৪ পরডোনা

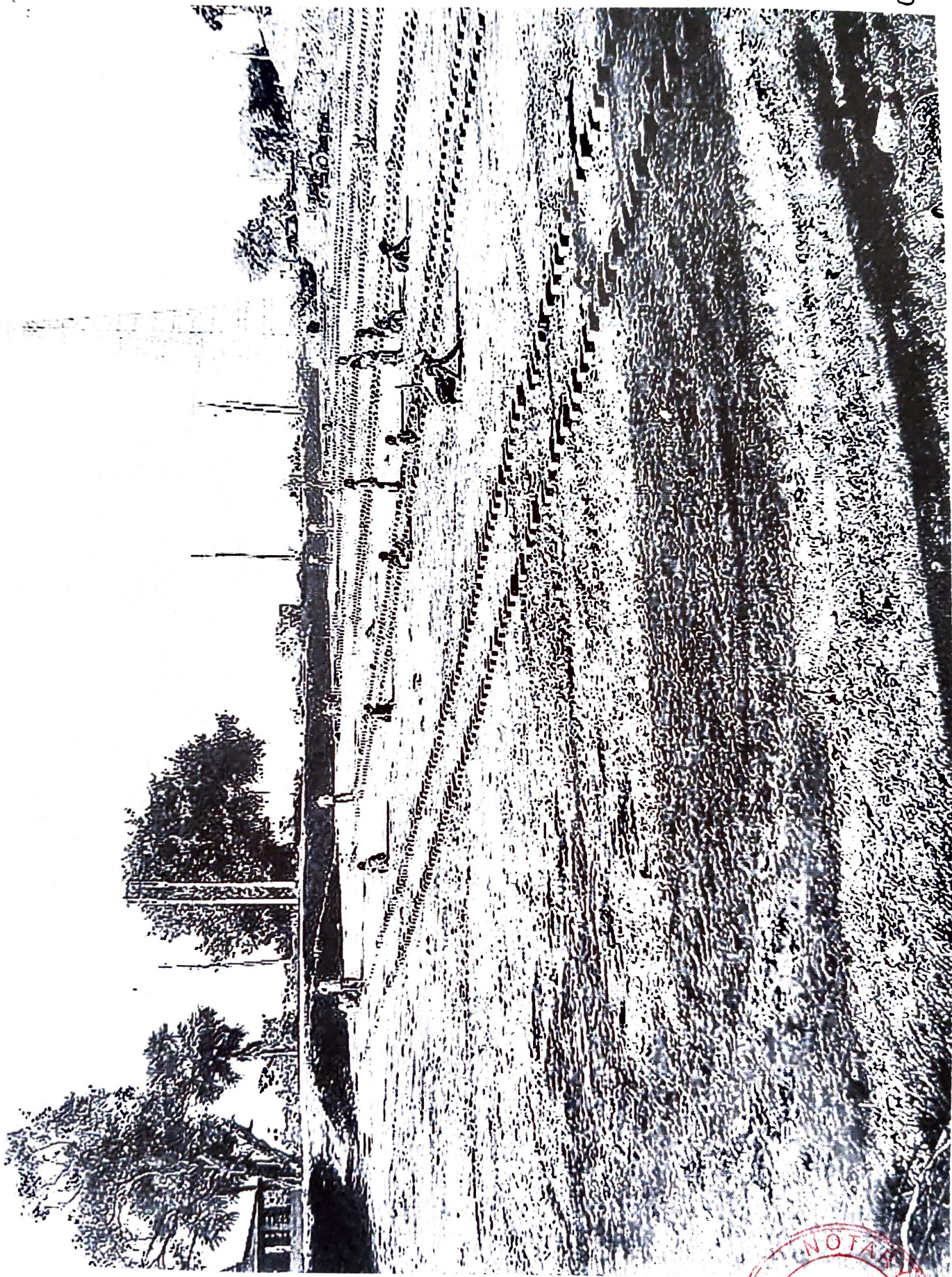
বাদী  
উক্তি ( বা কতিপয় )  
that the prayer for ad-interim injunction is hereby allowed.  
The defendant No. 1  
has been directed to stop all such type of undue unisanes  
of any kind  
and functioning his brick manufacturing factory which  
will benefit the plaintiff and other people.  
file - 23-05-14  
বাদী না করেন উক্ত নিষেধাজ্ঞা বেঙ্গালী

২৫/৫/১৪  
ডায়েরী নম্বর

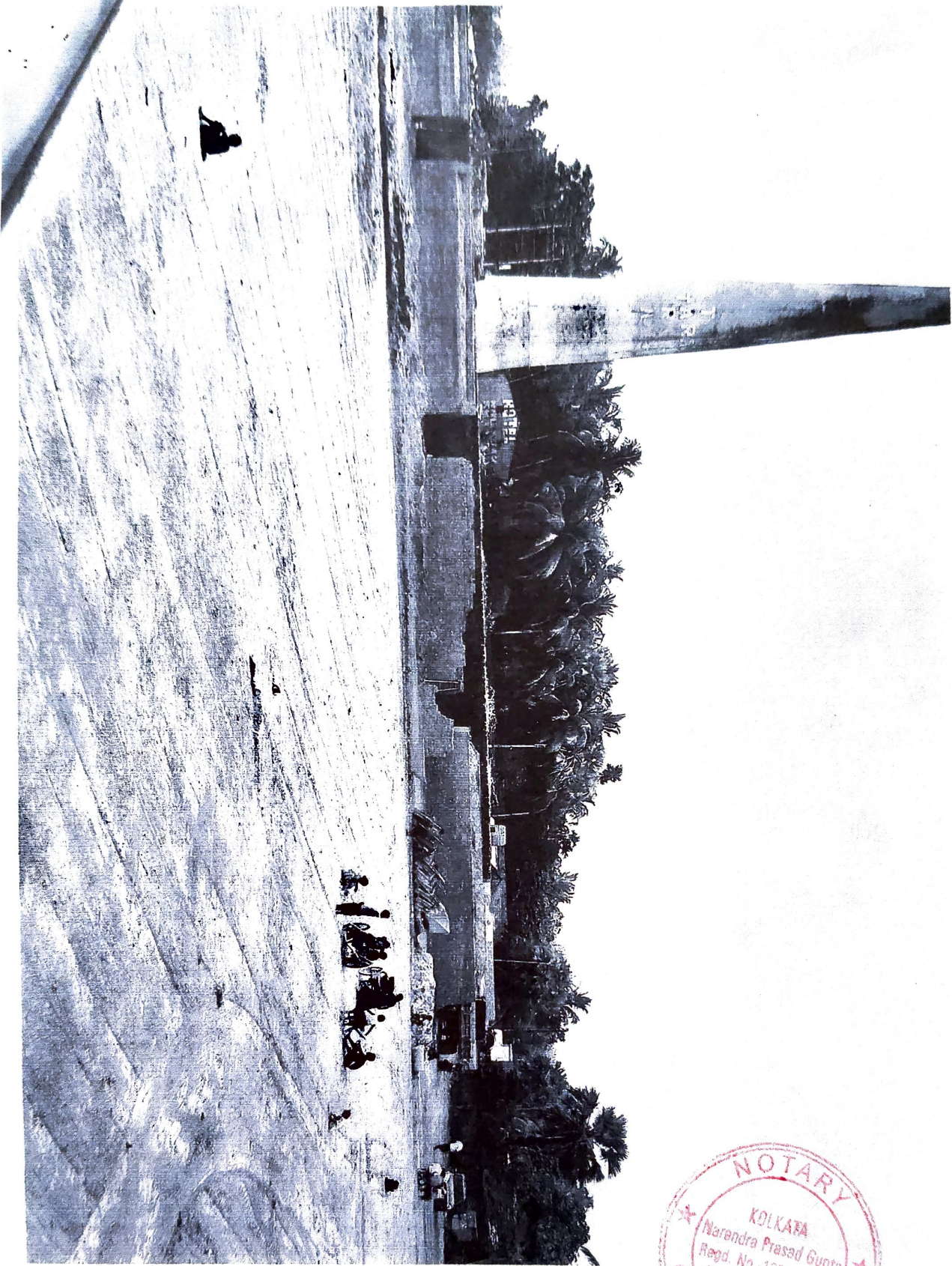
ডায়েরী- ২: ২৪ পরডোনা; আম-ডাঃ ৪০  
২১নং-বাহাগেতা ত্রৈলোক্য আমচক ডায়েরী  
ডায়েরী- ২: ২৪ পরডোনা ২৪২০১ ৫৪০২০১  
৫৩-  
১/ ১০ নং ডায়েরী ত্রৈলোক্য 'ভক্তগণ'  
ডায়েরী- ২: ২৪

Civil Judge (Jr. Divn.)  
2nd Court, Diamond Harbour  
24-Barganas (3)





NOTARY  
KOLKATA  
Narendra Prasad Gupta  
Regd. No.-13023/2018  
Valid Till-30-12-2028  
GOVT. OF INDIA



NOTARY  
KOLKATA  
Narendra Prasad Gupta  
Regd. No. - 12023/2018  
Valid till - 30.12.2020  
GOVT. OF INDIA





NOTARY  
KOLKATA  
Surenbra Prasad Gupta  
Regd. No. - 13023/2018  
Valid Till - 30-12-2028  
GOVT. OF INDIA

THROUGH SPEED POST

Rd 30/11/24



GOVERNMENT OF WEST BENGAL  
DEPARTMENT OF LAND & LAND REFORMS & REFUGEE RELIEF & REHABILITATION  
MINES & MINERALS BRANCH  
6<sup>TH</sup> FLOOR, NABANNA

325, SARAT CHATTERJEE ROAD, HOWRAH-711102

NO. 4013-M&amp;M/2P-08/2024

DATED AT HOWRAH, 25<sup>TH</sup> NOVEMBER, 2024

From  
The Special Secretary  
to the Govt. of West Bengal

To  
The A.D.M. & D.L. & L.R.O.  
24 Parganas (South)  
5<sup>th</sup> Floor, New Treasury Building  
Alipore  
Kol-700027

Sub.: Complaint against creating Pollution by Tara Brick Field, Roychak

The undersigned is directed to forward herewith the photocopy of the petition dated 06-11-2024 alongwith its enclosures as received from Mr. Tarapada Bhowmik, Project Incharge, "HOTEL ROYCHAK", Roychak, Maheswara, 24 Pgs (South) in connection with the subject captioned above for taking necessary action under intimation to this end.

Encl: As stated.

**Sd/- A. Bhattacharya**  
Special Secretary to the Govt. of West Bengal.

No. 4013/1(2)/M&M/2P-08/2024

Dated 25-11-2024

Copy forwarded for information to:

1. The Chairman, Pollution Control Board, West Bengal, Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake, Kol-98 and

2. Mr. Tarapada Bhowmik, Project Incharge, "HOTEL ROYCHAK", Roychak, Maheswara,

24 Pgs (South), PIN 743368.

Special Secretary to the Govt. of West Bengal.



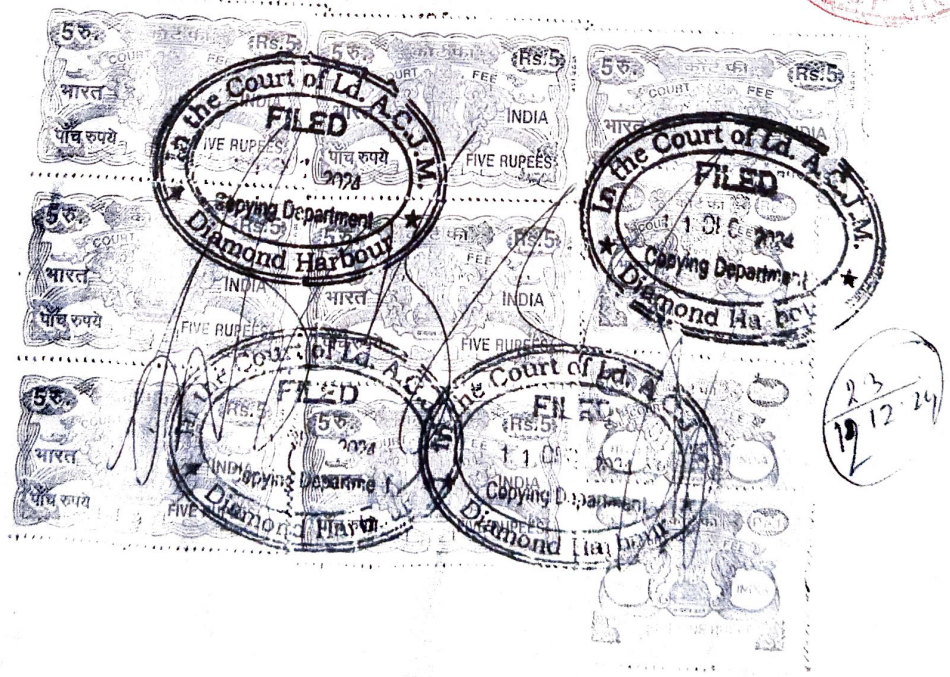
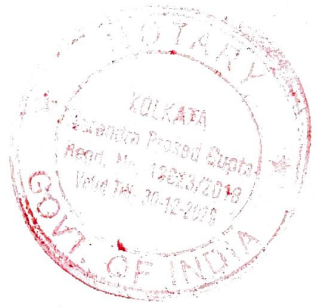
7237/24

1. Date of Application for copy :	11.12.24
2. Date fixed for notifying the requisite stamps :	12.12.24
3. Date of delivery of the requisite stamps :	12.12.24
4. Date on which the copy was ready for delivery :	12.12.24
5. Date of making over the copy to the applicant :	12.12.24
6. Costs of the copy :	38.00
7. Expedition costs :	13.00
8. Number of Xerox sheets used :	15
9. Cost of the application :	5.00

IN THE COURT OF LD. ACJM DIAMOND  
HARBOUR, SOUTH 24 PARGANAS

CASE NO: GR-3945/24  
UNDER SECTIONS 171(2)/191(3)/190/223/221/115(2)/121(2)/132/303(2)/  
317(2)/351(2) 4 DWBLR ACT 269 MP&C ACT.

COMPLAINANT State  
-VERSUS-  
ACCUSED / OPP. PARTY Abdul Rouf SK



23  
12/12/24

Deb: Ramnagar P/O Case no

234/24 dt. 05.12.24 4/18

191 (2)/1191 (2)/170/223/221/115 (2)/

121 (1)/121 (2)/132/303 (2)/317 (2)

351 (2) BNS and 40 WBL Act

and 09 MPO Act.

06/12/24 A - dt. ① Abdul Kourik

② Ashish Kumar Das

③ Shambhu Kumar

④ Gopal Mondal

⑤ Sushondan Mondal

⑥ Gova Gayen

⑦ Rashtvudainik

⑧ Purna Mondal

⑨ Hshauddinik

⑩ Shambhu Mondal

⑪ Joydeb Maity

⑫ Jabilik

⑬ Gobinda Das

⑭ Guvupada Dalapati

⑮ Rajesh Jana

⑯ Laxman Banui

⑰ Parashik Nathik

⑱ Puatiruv Maity

⑲ Rakhima Ichaiton

⑳ Umama Bibi

㉑ Rohima Bibi

㉒ Lotimon Bawa

- ㉓ Shyamati Dink

are brought under arrest  
by Ramnagar P/O and produced  
they are taken in to  
custody.



*[Handwritten signature]*

contd

been the P.R. comph. forwarding report secure list, Memo of arrest, department and medical staff receipts with a/c.

Seen the prayer to be intervening in prayer for 10 days P.C. in respect of a case of persons namely

- ① Abdul Kour & ② Ashiq
- ③ Moudal ④ Gopal Mondal
- ⑤ Nativuddin & ⑥ Ashfauddin & son

identical this matter team members and to identify the involved persons who were assaulted the police persons and help to recover more abounding weapons and to identify illegal machinery which were used for illegal excavation of gilt from government land along the riverbank in this case and others connected persons. The prayer forwarded by DPO D.H.

Bail petition is filed with N. Nama on behalf of a/c. Nativuddin & Ashfauddin & son & Ashiq & Gopal Mondal, Gokindappa, Purna Mondal, Rajesh Ch. Nataraj, Suchandan Mondal, Rajeshwari.

*[Handwritten signature]*



contd  
Hafim Kumar, Guna prada  
Din prasad Abdul Rauf  
Sik, Pusa Bin in party  
Lakman Parvi, Gona Gopin  
Uma ma Bibi Ka khimete holup  
Habima Bibi, Lokiman Bann

*[Handwritten signature]*

*[Handwritten mark]*



Ramnagar P.M. Case no  
234/24.

06/12/24 J. bail bond burnt &  
by Surety. Goutam Biswas  
and Rumiya Dasgupta  
and Debayan Halder  
on behalf of a  
Buchanan Mandat of  
17 (Seventeen others)  
Bond of 5000  
concep. and accept

10/12/24:- P. e. R. A. Acedo:

- ① Abdul Rouf SK (51yrs)
- ② Ashish Kr. Mondal (40yrs)
- ③ Gopal Mondal (85yrs)
- ④ Narsim udden SK (42yrs)
- ⑤ Ashauddin SK (26yrs)

are produced by R. Nagar P.O. & P. e.  
period. They are taken into custody.  
see the medical slip that it be kept  
with P. e.

e. d. is produced  
Bail petition is filed on behalf of P. e.  
aced. persons.



Gr 3945 of 2024

Contn. of order dated 10.12.24:

Heard the submission of the Ld. Counsels appearing for the accused persons in connection with their prayer for bail. It is submitted that the accused persons have been implicated falsely in this case despite being innocent and they have undergone custody for several days and may be enlarged on bail on any condition.

Ld. APP raises objection against the prayer for bail on the contention that CD has incriminating materials against the accused persons and they are the actual perpetrators of the alleged crime.

Perused the written complaint and other materials in the C.D.

The present accused persons have been produced before the court on completion of their PC period for four days and IO has failed to record any further recovery of offending weapons or to effect arrest of any other associates of crime. The co-accused persons have already been enlarged on bail and there can not be any other interpretation that the present accused persons are not placed in the same footing with that of other accused persons on bail. The injury reports of the victims do not suggest any grievous injury being sustained by them.

Considering the entire facts and circumstances and the rival submissions of both the Ld. Counsels, I am the view that further custodial detention of the accused persons in not required for the purpose of investigation of the case.

As such, each of the accused persons may find bail of Rs. 1000/- with one registered surety of like amount with direction to meet with the IO once in a week for one month and not to commit any further offence or tamper with the evidence, in default, to J/C for 14 days.

If on bail, to 20.12.24 for appearance.  
Return CD.

ACJM, D/H

*Later 10/12/24, Bail Bonds are furnished by the Surety Abdul Hassan Mondal, Son of Mr. Mondal of Matamin Mirza on behalf of a/cd. persons namely*  
① Abdul Rouf SK ② Gopal Mondal  
③ Norisuddin SK ④ Ashaaddin SK  
⑤ Ashish K. Mondal  
*Bonds are found correct & accepted.*



COMPAREL BY:  
*Munish*  
Comparing Clerk 12-12-24  
Copying Department  
A.C.J. Court Diamond Harbour  
South 24 Parganas

*Munish*  
H.C.C. 12-12-24  
Copying Department  
A.C.J. M's Diamond Harbour  
South 24 Parganas



and Column No-7 of FIR in C/D Rammagan PS case no- 284 of 12.24 U.S-191(2)191(3)1901228(2)115(2)121(1)121(2) 132/268(2)317(1)351(5) BNS 34DWBLR Act 3 of 1952 Act.



Details of known / Suspected / unknown / accused with full particulars:-

(1) Gopal Mondal (85) S/O - Subal Mondal of vill - Uttar Mohanpur, PS - Diamond Harbour, 24 par(s). (2) Suchandam Mondal (57) S/O - U - Nandlal Mondal of vill - Gobindapur, PS - Rammagan, 24 par(s). (3) Gora Bagan (32) S/O - Dharmajay Bagan of vill - Paschim Kanayet PS - Rammagan, 24 par(s). (4) Nasiruddin SK (42) S/O - Jaid SK of vill - Daeshin Simultaria, PS - Rammagan, 24 par(s). (5) Purna Mondal (58) S/O - U Khudiram Mondal of do (6) Asharuddin SK (24) S/O - U Aktar SK of do (7) Shambhu Mondal (27) S/O - Karchek Mondal of vill - G-Plot, Daeshin Surendraganj, PS - Gobardhampur coastal, 24 par(s). (8) Joydeb Maity (31) S/O - U Sanjay Maity of do (9) Sahil SK (22) S/O - Nasiruddin SK of vill - Daeshin Simultaria, PS - Rammagan, 24 par(s). (10) Subrata Das (30) S/O - Arulraj Das of vill - Howlandramagan PS - Sechola, 24 par(s). (11) Gurusupada Dalapati (40) S/O - U Paban Dalapati of G-Plot, Daeshin Surendraganj, PS - Gobardhampur coastal, 24 par(s). (12) Rajesh Jona (26) S/O - Tapas Jona of do (13) Lasman Barui (40) S/O - U Bijoy Barui of do (14) Nandlal Nankar of vill - Palash Ch. Nankar (40) S/O - Nanda Nankar of vill - Raichak, PS - Rammagan, 24 par(s). (15) Prabir Kr. Maity (53) S/O - U Pasupati Maity of Gobindapur, PS - Rammagan, 24 par(s). (16) Rohima Khatun (18) S/O - Abdul Raup SK of vill - Raichak PS - Rammagan, 24 par(s). (17) Umama Bibi (20) S/O - Aktar Ali SK of do (18) Rohima Bibi (48) S/O - Abdul Raup SK of do (19) Shyamal Sing (30) S/O - Noran Sing of vill - Raichak PS - Rammagan, 24 par(s). (20) Lotimon Bawa (65) S/O - Lt Satiuddin SK of vill - Bhabripur BOX para, PS - Rammagan, 24 par(s). (21) Tarun Chatteraborty of South city, Kolkata, owner of TMBE brien field (22) Pintu of Amtala PS - Bishupur (23) Mesrat Nolla S/O - Sapinur Nolla of purna Kanayet PS - Rammagan (24) Akkash SK S/O - Lt Sirayuddin SK (25) Amiruddin SK S/O - AKKAS SK, (26) Muktan SK S/O - AKKAS SK, (27) Akkash SK S/O - Akkash SK S/O - Rahaman SK, (28) Akkash SK S/O - Akkash SK S/O - Akkash SK, (29) Netai Nankar S/O - unknown, (30) Saleel SK S/O - Saifuddin SK (31) Sakham SK S/O - Lt Rajaraj SK, (32) Sayaham SK S/O - do, (33) SK (34) Sufigom SK S/O - do (35) Saddam SK S/O - Lt Rajaraj SK, (36) Ayamb Mondal (37) Bahariya Hossain Abul Hossain Mondal S/O - Ayamb Mondal (38) Rahaman SK (39) Noman S/O - Alamy Nolla, (40) Aggar SK S/O - Rahaman SK (41) Subhan Sikari S/O - Goutam Sikari (42) Sayamal Nolla S/O - Lt Khodabak Nolla (43) Raib SK S/O - Lt Sirayuddin SK, (44) Abrom SK S/O - Rahaman SK (45) Lt Nankar S/O - Nema Nankar (46) Tarekul SK S/O - Rahet SK and 20-25 others.



of Palani Nolla 05/12/24.

20-5745/24



Pg-49

To,  
The Inspector-in-Charge,  
Ramnagar Police Station,  
Diamond Harbour Police District.

Sir,

In producing herewith arrested accused persons 1) Abdul Roup Sk (51) S/o Lt. Sk Sirajuddin of Vill-Raichak, PS-Ramnagar, South 24 Parganas, 2) Ashish Kr. Mondal (40), S/o Lt. Bhim Ch. Mondal of Vill- Beleswar, PS-Falta, South 24 Parganas, 3) Shambhu Kumar (23) S/o Nandalal Yadav of Vill- Oriya, PS-Sono, Dist- Jamui, State- Bihar, 4) Gopal Mondal (35) S/o Subal Mondal of Vill- Uttar Mohanpur, PS- Diamond Harbour, S 24 pgs, 5) Suchandan Mondal (57) S/o Lt. Nanilal Mondal of Vill- Gobindapur, PS- Ramnagar, South 24 Parganas, 6) Gora Gayen (32) S/o Dhananjay Gayen of Vill- Paschim Kankjole, PS- Ramnagar, South 24 Parganas, 7) Nasiruddin Sk (42) S/o Jaid Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas, 8) Purna Mondal (58) S/o Lt. Khudiram Mondal of Vill- Dakshin Simulberia, PS-Ramnagar, South 24 Parganas, 9) Ashauddin Sk (26) S/o Lt. Aazar Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas, 10) Shambhu Mondal (27) S/o Kartick Mondal of Vill- G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 11) Joydeb Maity (31) S/o Lt. Sankar Maity of G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 12) Sahil Sk (22) S/o Nasiruddin Sk of Vill- Dakshin Surendraganj, PS- Ramnagar, South 24 Parganas, 13) Gobinda Das (30) S/o Anukul Das of Vill- Surendraganj, PS- Ramnagar, South 24 Parganas, 14) Gurupada Dalapati (40) S/o Lt. Paban Dalapati of G-Plot, Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 15) Rajesh Jana (26) S/o P.K. Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 16) Tapas Jana of G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 17) Palash Ch. Naskar (40) S/o Lt. Bijoy Barui of G-Plot, Dakshin Surendraganj, PS- Raichak, PS- Ramnagar, South 24 Parganas, 18) Prabir Kr. Maity (53) S/o Lt. Pasupati Maity of Vill- Raichak, PS- Ramnagar, South 24 Parganas, 19) Rakhima Khanun (18) D/o Abdul Roup Sk of Vill- Raichak, PS- Ramnagar, South 24 Parganas, 20) Umama Bibi (20) W/o Akbar Ali Sk of Vill- Raichak, PS- Ramnagar, South 24 Parganas, 21) Rohima Bibi (48) W/o Abdul Roup Sk of Vill- Raichak, PS- Ramnagar, South 24 Parganas, 22) Lotimon Bewa (65) W/o Lt. Safijuddin Sk of Vill-Bhabanipur Box para, PS- Ramnagar, South 24 pgs, 23) Shyamali Sing (30) W/o Naran Sing of Vill- Raichak, PS- Ramnagar, South 24 Parganas along with seized article viz (i) One Black & yellow colour Excavator vide model no.R85A, Engine power (HP/KW/RPM)76/57/2200, SI. No. HYNDN1D5JE0000909, Hyundai Smart 85A marked on its body. (ii) One Hyundai black and yellow Excavator engine type - 4R1040, Raating-56/76, RMP-2200, Raiting STD-ISO 3046. Engine no. 4H2298/1820055. (iii) One Shaktiman vehicle bearing its registration No.-WB39 6532. (iv) One red colour Royel Enfield motorcycle bearing its registration No.- WB98G 4379. (v) One red and black Royel Enfield motor cycle bering its reg no-WB98M 2631, (vi) 15 (fifteen) pieces of broken bricks, (vii) 08 (eight) pieces of Bamboo strick, (viii) 02 two iron rod measuring about 2.5 ft. each. I, SI Dipesh Biswas of Ramnagar Police Station, respectfully submit that. On 05.12.2024, at approximately 09:20 hours, I received information recorded under Ramnagar PS GDE No. 207, dated 05.12.2024, stating that certain individuals were excavating silt from the riverbank at Raychak, under Ramnagar Police Station, and illegally transporting and storing it at a nearby brick kiln. The laborers were reportedly engaged in this illegal activity under the instructions of Abdul Roup Sk.

Upon receiving this information, I immediately conveyed the matter to the IC Ramnagar Police Station, who directed me to enquire the situation. Acting on these instructions, I, along with a team of police personnel, left for the site at around 10:05 hours. We were accompanied by a confidential source. Upon reaching the Raychak riverbank, we observed several individuals actively excavating silt from what appeared to be government land. This activity posed a threat to the integrity of the river embankment, potentially causing significant damage.

When we ordered the individuals to cease their illegal activities, they openly refused to comply and instead called Abdul Roup Sk to the scene. Shortly afterward, Abdul Roup Sk arrived with a group of people armed with bamboo sticks and iron rods. They began using filthy and abusive language against us. Despite being lawfully instructed not to obstruct the police from performing their



official duties. the group ignored police orders. They then formed an unlawful assembly, disobeying a lawful order duly promulgated by a public servant, and proceeded to block the Roychak-Kolkata road. This obstruction lasted for approximately four hours, severely hindering public movement and disrupting law and order.

The situation escalated when Abdul Roup Sk instigated the mob, provoking them to attack the police personnel present at the scene. The mob, which had swelled significantly in size, appeared in a riotous mood, armed with deadly weapons. Some individuals arrived on motorcycles bearing registration number WB98G4379, WB98M 2631 and joined the instigators.

Despite repeated attempts to disperse the crowd peacefully and maintain public order, the mob became increasingly violent. They started assaulting the police personnel using fists, blows, bamboo sticks, broken bricks, and iron rods found at the site. The police personnel sustained injuries while attempting to protect themselves and prevent further escalation.

In light of the imminent threat to government property and public safety, we were compelled to apply minimal force to disperse the mob. During this process, several individuals were arrested, while others managed to escape. The mob also threw bricks at us, further obstructing the police in performing their official duties.

During the operation, Ramnagar police conducted seizures between 13:45 hours and 14:20 hours, collecting evidence of the illegal activities. SI Dipesh Biswas, ASI Mijanur Rahaman Shaikh, ASI Subhash Bhattacharya, C/208 Samir Lohar got injury on their persons. The injured police personnel were subsequently shifted to Sarisha Block Primary Health Center (BPHC) for medical treatment.

Based on the above events, I hereby request the initiation of a specific case under appropriate sections of law against the above noted accused individuals, including Tarun Chakraborty of South city, Kolkata, owner T.M.B.I brick Field, Pintu of Amtala PS- Bishnupur, Mesraf Molla S/O- Sopinur Molla of Purba Kankjole, PS- Ramnagar, Akkash Sk S/o Lt. Sirajuddin Sk, Amiruddin Sk S/o Akkash Sk, Matab sk S/o Akkash Sk, Moktar sk S/o Akkash Sk, Akkar Sk S/o Rahaman Sk, Hape Ali Sk S/o Rahaman Sk, Netai Naskar S/o Unknown, Sakil Sk S/o Saifuddin Sk, Sahaalam Sk S/o Lt. Rajjak Sk, Saddam Sk S/o Lt. Rajjak Sk, Sufiyan Sk S/o Lt. Rajjak Sk, Sajahan Sk S/o Lt. Rajjak Sk, Abul Hossain Mondal S/o Ayarub Mondal, Sahariya Hossain Molla S/o Alamgir Molla, Ajar Sk S/o Rahaman Sk, Subhash Sikari S/o Goutam Sikari, Sajamal Molla S/o Lt. Khodabox Molla, Rakib Sk S/o Lt. Sirajuddin Sk, Abran Sk S/o Rahamat Sk, Putul Naskar W/o Nemai Naskar, Tayebul Sk S/o Rahet Sk and others 20-25 persons who were part of the mob. Necessary arrangements for the investigation of this case may kindly be made at the earliest.

Submitted for your kind consideration.

**Enclosure:-**

- 1) Original seizure list
- 2) Original arrest cum inspection memo

Received on 07/12/24 at 16:50 hrs  
 and in the order of SI Ramnagar PS  
 I submit Ramnagar PS case no 234  
 Sr. - Cr. 12.24 U.S - 191(2) | 191(5) | 191  
 223 | 221 | 115(2) | 121(1) | 121(2) | 132 | 303(2)  
 317(2) | 351(2) BNS & 1 N.B.L.R Act  
 & 09 MPC Act.

07/12/24

Yours faithfully,  
 Dipesh Biswas  
 (Dipesh Biswas)  
 SI of Police  
 Ramnagar PS  
 DDH Police Dist.  
 Dt-05.12.2024



COMPARED BY:

Comparing Clerks  
 Copying Department  
 A.C.J. M's Diamond Harbour  
 South 24 Parganas

12.12.24

H.C.C. 12.12.24  
 Copying Department  
 A.C.J. M's Diamond Harbour  
 South 24 Parganas

In the Court of Ld. Additional Chief Judicial Magistrate  
Diamond Harbour, South 24-Parganas

DEEN V.O.S

A.S.M.  
Diamond Harbour



Through GRO, Diamond Harbour, South 24 Parganas.

Ref:- Ramnagar PS Case No. 234/2024 Dt-05.12.2024 U/S-  
191(2)/191(3)/190/223/221/115(2)/121(1)/121(2)/132/303(2)/317(2)/351(2) BNS & 4D WBLR Act & 09 MPO Act.

Sub:- Forwarding of 23 (twenty three) arrested accused persons along with a Prayer for 10 (ten) days Police Remand of 05 (five) accused persons namely 1) Abdul Roup Sk (51) S/o Lt. Sk Sirajuddin of Vill-Raichak, PS-Ramnagar, South 24 Parganas, 2) Ashish Kr. Mondal (40), S/o Lt. Bhim Ch. Mondal of Vill- Beleswar, PS-Falta, South 24 Parganas, 3) Gopal Mondal (35) S/o Subal Mondal of Vill- Uttar Mohanpur, PS-Diamond Harbour, S 24 pgs 4) Nasiruddin Sk (42) S/o Jaid Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas and 5) Ashauddin Sk (26) S/o Lt. Aktar Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas.

Respected Sir,

In forwarding herewith the arrested accused persons namely 1) Abdul Roup Sk (51) S/o Lt. Sk Sirajuddin of Vill-Raichak, PS-Ramnagar, South 24 Parganas, 2) Ashish Kr. Mondal (40), S/o Lt. Bhim Ch. Mondal of Vill- Beleswar, PS-Falta, South 24 Parganas, 3) Shambhu Kumar (23) S/o Nandalal Yadav of Vill- Oriya, PS-Sono, Dist- Jamui, State- Bihar, 4) Gopal Mondal (35) S/o Subal Mondal of Vill- Uttar Mohanpur, PS- Diamond Harbour, S 24 pgs, 5) Suchandan Mondal (57) S/o Lt. Nanilal Mondal of Vill- Gobindapur, PS- Ramnagar, South 24 Parganas, 6) Gora Gayen (32) S/o Dhananjay Gayen of Vill- Paschim Kankhale, PS- Ramnagar, South 24 Parganas, 7) Nasiruddin Sk (42) S/o Jaid Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas, 8) Purna Mondal (58) S/o Lt. Khadiram Mondal of Vill- Dakshin Simulberia, PS-Ramnagar, South 24 Parganas, 9) Ashauddin Sk (26) S/o Lt. Aktar Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas, 10) Shambhu Mondal (27) S/o Kartick Mondal of Vill- G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 11) Joydeb Maity (31) S/o Lt. Sankar Maity of G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 12) Sahil Sk (22) S/o Nasiruddin Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas, 13) Gobinda Das (30) S/o Anukul Das of Vill- Harendranagar, PS-Dhola, South 24 pgs, 14) Gurupada Dalapati (40) S/o Lt. Paban Dalapati of G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 15) Rajesh Jana (26) S/o Tapas Jana of G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 16) Laxman Barui (40) S/o Lt. Bijoy Barui of G-Plot, Dakshin Surendraganj, PS- Gobardhanpur Coastal, South 24 Parganas, 17) Palash Ch. Naskar (40) S/o Nanda Dulal Naskar of Vill- Raichak, PS- Ramnagar, South 24 Parganas, 18) Prabir Kr. Maity (53) S/o Lt. Pasupati Maity of Vill- Gobindapur, PS- Ramnagar, South 24 Parganas, 19) Rakhima Khatun (18) D/o Abdul Roup Sk of Vill- Raichak, PS-Ramnagar, South 24 Parganas, 20) Umama Bibi (20) W/o Akbar Ali Sk of Vill- Raichak, PS-Ramnagar, South 24 Parganas, 21) Rohima Bibi (48) W/o Abdul Roup Sk of Vill- Raichak, PS- Ramnagar, South 24 Parganas, 22) Lotimon Bewa (65) W/o Lt. Safiuddin Sk of Vill-Bhabanipur Box para, PS- Ramnagar, South 24 pgs, 23) Shyamali Sing (30) W/o Naran Sing of Vill- Raichak, PS- Ramnagar, South 24 Parganas under proper escort and with all relevant papers. I beg to report that on 05.12.2024 at 16:05 hrs received a suo-moto complaint from one SI Dipesh Biswas of Ramnagar PS, regarding an incident on 05.12.2024, where illegal excavation of silt from government land along the riverbank at Raichak was

*[Handwritten signature]*



identified. It was alleged that the accused, Abdul Roup Sk, had engaged laborers for this activity, endangering the river embankment. When the police intervened, the accused, along with an armed mob, obstructed the police, blocked the Roychak-Kolkata road for about four hours, and attacked the personnel with bamboo sticks, iron rods, and bricks. Despite repeated lawful warnings, the mob continued their violent actions, forcing the police to use minimal force to control the situation and make arrests. Several police personnel sustained injuries during the incident and were treated at Sarisha Block Primary Health Center (BPHC). Seizures were made at the site. Based on this complaint, a case has been registered against Abdul Roup Sk and 25-30 others for charges of rioting, assault, obstruction of duty, and illegal activities. Accordingly, Ramnagar PS Case No-234/2024 Dt-05.12.2024 U/S-191(2)/191(3)/190/223/221/115(2)/121(1)/121(2)/132/303(2)/317(2)/351(2) BNS & 4D WBLR Act & 09 MPO Act was started and as per endorsement of I/C Ramnagar PS SI Rifokuzzaman took up its investigation.

During investigation of this case I visited PO and prepared its rough sketch map with index, I examined available witnesses and recorded their statement U/s 161 CrPC from the statements and others evidences its revealed that, the above noted arrested accused persons are involving in illegal excavation of silt from government land along the riverbank at Raichak under Ramnagar PS area without any government permission. The accused person sl. no.1. Abdul Roup Sk (51) S/o Lt. Sk Sirajuddin of Vill-Raichak, PS-Ramnagar, South 24 Parganas damaged the Hooghly river embankment just beside the Maa Tara Brick field as a result he and others accused persons endanger human life near the river side Raichak village. Local people several times protest for damaging river embankment but the accused persons threaten them. The accused persons used to excavation of silt from government land along the riverbank for their illegal business purpose and a big racket involved in this crime. On 05.12.2024 SI Dipesh Biswas received and source information that the FIR named alleged persons with their goons assemble at Maa Tara Brick field Raichak and found that the accused persons already cut the river embankment and excavation of silt from government land along the riverbank at Raichak. He tried to stop the illegal work and asked for necessary documents for the same purpose but alleged persons did not any hid but also blocked the road and called their goons to stop the Police team and SI Dipesh Biswas informed the matter to I/C Ramnagar PS then I/C Ramnagar with his team along with O/C Diamond Harbour Women PS with lady police person and RAF from DDH EF Line reached at Raichak in front of Maa Tara Brick field where approx 200 people were blocked the road and stop the Police vehicle to enter the spot. Police team requested the mob to clear the road but they did not pay any hid. Suddenly 1) Abdul Roup Sk (51) S/o Lt. Sk Sirajuddin of Vill-Raichak, PS-Ramnagar, South 24 Parganas, 2) Ashish Kr. Mondal (40), S/o Lt. Bhim Ch. Mondal of Vill- Beleswar, PS-Falta, South 24 Parganas 3) Gopal Mondal (35) S/o Subal Mondal of Vill- Uttar Mohanpur, PS-Diamond Harbour, S 24 pgs 4). Naairuddin Sk (42) S/o Jaid Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas and 5) Ashauddin Sk (26) S/o Lt. Aktar Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas with their goons pelting brick upon the police party and attacked with deadly weapons like iron rod, bamboo sticks as a result SI Dipesh Biswas along with his team sustained serious injury over this incident we inform SDPO, Diamond Harbour and after few time SDPO, Diamond Harbour along with his team arrived at Raichak and reinforced us then we warned the mob to immediately dispersed but the mob more furious and start again pelting stone towards police party find no alternative but to self defense and to protect government property as well as public property police used forced to dispersed the mob and seized the incriminating articles from the PO and arrested the involved accused persons.

During investigation it was learnt that all the FIR named accused persons and others 20-25 were direct involved in this case and FIR named accused sl. no. 1. Abdul



*[Handwritten signature]*

Roup Sk (51) S/o Lt. Sk Sirajuddin of Vill-Raichak, PS-Ramnagar, South 24 Parganas and his team directly involved in this case and he is running a racket for illegal soil business under Ramnagar area and nearby others area with his team members namely 2) Ashish Kr. Mondal (40), S/o Lt. Bhim Ch. Mondal of Vill- Beleswar, PS-Falta, South 24 Parganas 3) Gopal Mondal (35) S/o Subal Mondal of Vill- Uttar Mohanpur, PS-Diamond Harbour, S 24 pgs 4). Nasiruddin Sk (42) S/o Jaid Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas and 5) Ashauddin Sk (26) S/o Lt. Aktar Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas. During interrogation they admitted that they were directly involved in this illegal business and they were directly involved in this crime. They also agreed to help police to identify this racket team members and to identified the involved accused persons who were assaulted the police persons and help to recovered more offending weapons and to identified illegal machinery which were used for illegal excavation of silt from government land along the riverbank in this case.

Hence, I pray before your honour that the arrested accused persons namely 1) Abdul Roup Sk (51) S/o Lt. Sk Sirajuddin of Vill-Raichak, PS-Ramnagar, South 24 Parganas, 2) Ashish Kr. Mondal (40), S/o Lt. Bhim Ch. Mondal of Vill- Beleswar, PS-Falta, South 24 Parganas 3) Gopal Mondal (35) S/o Subal Mondal of Vill- Uttar Mohanpur, PS- Diamond Harbour, S 24 pgs 4). Nasiruddin Sk (42) S/o Jaid Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas and 5) Ashauddin Sk (26) S/o Lt. Aktar Sk of Vill- Dakshin Simulberia, PS- Ramnagar, South 24 Parganas may kindly be granted 10 (ten) days police remand to identified this racket team members and to identified the involved accused persons who were assaulted the police persons and help to recovered more offending weapons and to identified illegal machinery which were used for illegal excavation of silt from government land along the riverbank in this case and others arrested accused persons may kindly be detain in JC till the investigation is over.

I strongly object their ball prayer in this initial stage of investigation.

**Encl:-**

- (1) FIR Copy & Complaint copy
- (2) Arrest cum Inspection Memo
- (3) Medical slips
- (4) Seizure list

Forwarded & recommended the prayer of 10 days for 10 (ten) days PC of arrested FIR was read from (1) Abdul Roup Sk (2) Ashish Kr Mondal (3) Gopal Mondal (4) Nasiruddin Sk (5) Ashauddin Sk for recovery of excavator machine to seen arrest of other accused person involved in the offence.

*[Signature]*  
06/12/24  
Inspector in Charge  
Ramnagar Police Station  
D.H Police District

Yours faithfully

*[Signature]*  
(Rofikuzzaman)  
SI of Police  
Ramnagar PS  
DDH Police District

Dt-06.12.2024

Forwarded for 10 days Police remand of above noted accused for further investigations may kindly be allowed.

*[Signature]*  
Subdivisional Police Officer  
Diamond Harbour  
Diamond Harbour Police District



COMPAREL BY

*[Signature]*  
12.12.24  
Comparing Clerk  
Copying Department  
Diamond Harbour

*[Signature]*  
H.C.C. 12.12.24  
Copying Department  
A.C.J. M's Diamond Harbour  
South 24 Parganas

Ramnagar P.S case no.234/24

Order dated 06/12/24:

IO has prayed for PC for five accused persons namely Abdul Roup SK, Ashish Kr Mondal, Gopal Mondal, Nasiruddin Sk and Ashauddin Sk out of 23 nos of accused persons produced before the court on arrest.

L  
T  
Abdul Roup  
SK

The Ld. Advocates for the accused persons make their submission in connection with the prayer for bail. It is contended that the accused persons have been implicated falsely in this case with exaggerated allegations levelled against them. It is submitted further that the dispute relates to the adverse claims between two brick field owners of the locality and civil cases are pending between them. It is contended further that the prayer for police custody for the accused persons has been made without any justifiable reasons.

L  
T  
Ashish  
Mondal

Ld. APP for the prosecution raises vehement objection against the prayer for bail on the contention that the offence alleged is serious in nature and there exists sufficient incriminating materials against the accused persons in the CD.

L  
T  
Gopal  
Mondal

Perused the written complaint, forwarding report, seizure memo and other materials available in the CD. The allegation is levelled against the accused persons of involving in illegal excavation of silt from the land belongs to the Government along side the riverbank without any lawful permission or authority for their illegal business purpose. Apart from that allegation of assaulting the police personnel and restraining them in discharge of their lawful duties has also been levelled against the accused persons.

L  
T  
Nasiruddin  
SK

I have carefully gone through the medical documents of the injured police personnel and no injury of grievous nature appears to have been sustained by them. The seizure list indicates that some vehicles with brickbats and pieces of bamboo sticks have been recovered from the place of occurrence. The proper procedure with regard to the compliance of section 41B Cr.P.C. does not appear to have been complied with in the process of arrest of the accused persons.

L  
T  
Ashauddin  
SK

Considering the nature of alleged offence and the materials available in the CD as well as taking note of the rival submission of Ld. counsels of both the parties, I am of the view that custodial detention of the accused persons namely

L  
T  
Ashauddin  
SK

Cntd. Next page-



Sambhu Kumar, Suchandan Mondal, Gora Gayen, Purna Mondal, Sambhu Mondal, Joydeb Maity, Sahil Sk, Gobinda Das, Gurupada Dalapati, Rajesh Jana, Laxman Barui, Palash Ch. Naskar, Prabir Kr. Maity, Rakima Khatun, Umama Bibi, Rohima Bibi, Lotiman Bewa, Shyamali Singh is not required for the purpose of investigation of the case.

Accordingly, all the above named 18 accused persons may find interim bail of Rs. 1000/- with one registered surety of like amount with condition to co-operate with the I.O. in the matter of investigation as and when called for and also with the condition not to commit any further offence or tamper with the evidence, in default to J.C. till 20.12.24.

If on bail, to date for appearance.

The prayer for police remand of the accused persons Abdul Roup SK, Ashish Kr Mondal, Gopal Mondal, Nasiruddin Sk and Ashauddin Sk is duly recommended by the superior police authority. Keeping in view that custodial interrogation of the accused persons is necessary for discovery of truth, to arrest other associates of crime and to facilitate the investigation of the case, the prayer for P.C. is hereby allowed.

Accordingly, the accused persons namely Abdul Roup SK, Ashish Kr Mondal, Gopal Mondal, Nasiruddin Sk and Ashauddin Sk be remanded to police custody for four days till 10.12.2024.

During the period of police custody of the accused persons, the IO is directed to ensure that the accused persons shall not be subjected to any kind of torture and get them examined by a registered medical practitioner in every 24 hours and comply with the directives of Hon'ble Apex Court in D.K.Beau's case and NHRC.

With the P.C. prayer for the accused persons abovenamed being allowed, their prayer for bail accordingly stands rejected.

Return CD and call for it again on next date fixed.

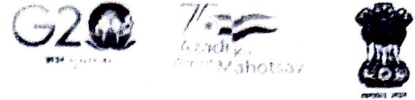
D/C by me

A.C.J.M,D/H



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You are here Home >> Track Consignment

### Track Consignment

[Quick help](#)

\* Indicates a required field.

\* Consignment Number

EW165212625IN

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
IIM Joka SO	10/12/2024 10:23:56	743331	41.30	Inland Speed Post	Diamond Harbour HO	14/12/2024 10:34:07

#### Event Details For : EW165212625IN

#### Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
14/12/2024	10:34:07	Diamond Harbour HO	Item Delivered(Addressee)
13/12/2024	13:55:46	Diamond Harbour HO	Out for Delivery
13/12/2024	12:02:33	Diamond Harbour HO	Item Received
11/12/2024	01:50:59	KOLAP TMO	Item Dispatched
11/12/2024	00:56:56	KOLAP TMO	Item Received
10/12/2024	22:58:48	Kolkata RMS Mails TMO	Item Dispatched
10/12/2024	22:36:58	Kolkata RMS Mails TMO	Item Received
10/12/2024	13:30:16	IIM Joka SO	Item Dispatched
10/12/2024	13:25:51	IIM Joka SO	Item Bagged
10/12/2024	10:23:56	IIM Joka SO	Item Booked

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From-Tarapada Bhowmik  
Village-Roychak, P.O.-Maheswara  
P.S.-Ramnagar, Di ist-South 24Pgs.  
PIN-743368, West Bengal

Date 9/12/2024

To  
The Inspector In Charge  
Ramnagar Police Station  
Ramnagar, Diamond Harbour-II

To  
Additional Superintendent of Police  
Diamond Harbour

Sub-Complain against Tara Bricks, situated at Village-Roychak, P.O.-Maheswara  
P.S.-Ramnagar Dist-South 24Pgs.PIN-743368, West Bengal

Sir,

I lodged a complaint to the Principal Secretary, L & L R Dept. Govt. of west Bengal for illegal brickfield and creating POLLUTION IN THE AREA by Tara Bricks at Roychak on 6<sup>th</sup> October, 2024. The office of Principal Secretary vide Special Secretary wrote on 25.11.24 to the Chairman, Pollution Control Board, West Bengal and ADM, DL & LRO, 24-Parganas South to take necessary action.

On 6<sup>th</sup> December, 2024, Ramnagar P.S. raided the Tara Bricks with Police force and stopped the earth excavation from the river bank near Tara Bricks and stopped all the production activities of Tara Bricks including burning of bricks and running of kiln.

I sincerely thank the I.C of Ramnagar for this vigilant action. But on 9<sup>th</sup> Dec 2024 I found that the kiln is again burning, however the earth cutting from the embankment has not yet started.

I sincerely requesting you to look after this matter by which Tara Bricks do not create pollution in the area in future

Thanking You  
Your Sincerely

Tarapada Bhowmik  
Project Incharge of Hotel Roychak

Ph 9433347330

Copy Enclosed

1. Letter to the Principal Secretary L & LR department with attachments
2. Reply from Principal Secretary



Date - 9/12/24





X





**Dakshin Simulbaria**  
 Roychak, West Bengal 721667  
 22.209802, 88.116081



✓



 **Dakshin Simulbaria**  
West Bengal  
22.209671, 88.115956

GOVT OF INDIA  
NOTARY  
KOLKATA  
Warrant No-13923/2019  
Valid till-30-12-2019

FROM:-

Date-27<sup>th</sup> January,2025

Tarapada Bhowmik

Vill-Roychak, P.O.-Maheswara

Dist-South 24 Pgs PIN-743368.

Mobile-9433347330

TO

1. The Information Commissioner,  
Govt.of West Bengal.

11A,-Mirza Galib street,  
Kolkata 700 087

2. The BL & LRO,

SARISHA, Diamond Harbour-Block-II  
Sarisha PIN-743368



**Sub- Information sought for under Right to Information Act-2005 with rule 2006.**

Sir,

I am a citizen of India and residing at Vill-Roychak, P.O.-Maheswara, Dist-South 24 Pgs. PIN-743368. I want to some information sought for under Right to Information Act-2005 with rule 2006.

Ther is a Brickfield named Tara Bricks situated at Vill-Roychak, P.O.-Maheswara, Dist-South 24 Pgs. PIN-743368 is operating and running .

- Whether this Tara Bricks got permission from you to operate the brick field.
- Is yes, please give the details of permission to operate the said Tara Bricks.

The best of my knowledge and belief that the information sought does not fall within the restrictions contained in Sec. 8 and 9 of the Act and it pertains to your office.

Court fee of Rs.10/- Is affixed herewith

Signature

*Baisakhi Bhowmik.*

Baisakhi Bhowmik

On Bahalf of Tarapada Bhowmik

Ph- 9483455545

e-mail- baisakhi@bhowmik@gmail.com

Roychak, South 24-Pgs.


Vill-Roychak, P.O.-Maheswara

Dist-South 24 Pgs PIN-743368

Mobile- 9433347330




  
 EW151648675IN IVR:6987151648
   
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 Wt:10gms
   
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 <Dial 18002666868> <Wear Masks, Stay Safe>


  
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 Counter No:8,24/01/2025,16:11
   
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 PIN:743368, Sarisha SO
   
 From:BAISAKHI BHANJIK,ROYCHAK
   
 Wt:8gms
   
 Amt:41.30,Tax:6.30,Amt.Paid:41.00(Cash)
   
 <Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)>



  
ভারত সরকার  
Government of India


  
তারাপদ ভৌমিক  
Tarapada Bhowmik  
জন্মতারিখ/DOB: 05/12/1950  
পুরুষ/ MALE



7179 1993 5992  
VID: 9168 3438 7878 1236

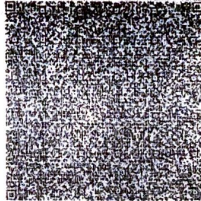
আমার আধার, আমার পরিচয়






  
ভারত সরকার  
Unique Identification Authority of India  
আধার

ঠিকানা:  
S/O পুলিন চন্দ্র ভৌমিক, .., রায়চক, মহেশ্বরা,  
রায়চাক, দক্ষিণ ২৪ পরগনা,  
পশ্চিম বঙ্গ - 743368

Address:  
S/O Pulin Chandra Bhowmik, ...  
Roychak, Maheswara, Raychak, South  
24 Parganas,  
West Bengal - 743368



7179 1993 5992  
VID: 9168 3438 7878 1236

    
help@uidai.gov.in www.uidai.gov.in

QR code with photograph

Tarapada Bhowmik


 भारत सरकार  
 Government of India
 
 आभार


 Baisakhi Bhowmik  
 DOB : 02/05/1986  
 Female

15/03/2013

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**7564 5172 5460**

मेरा आधार, मेरी पहचान




 भारतीय विशिष्ट पहचान प्राधिकरण  
 Unique Identification Authority of India
 
 AADHAAR

Address: 92, NAFAR CHANDRA DAS  
 ROAD, Behala S.O, Kolkata, West  
 Bengal, 700034



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**7564 5172 5460**

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Baisakhi Bhowmik